Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi
DES-VII

MINUTES OF NORMS COMMITTEE (NC-7) OF 'PLASTIC & RUBBER PRODUCTS' MEETING NO**. 46/08 HELD ON 26.03.2008** UNDER CHAIRMANSHIP OF DR. SHYAM AGARWAL, ADGFT

Meeting No. **46/87-NC7/2007 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' was held on 26.03.2008** under Chairmanship of Dr. Shyam Agarwal, ADGFT, DGFT, Udyog Bhawan, New Delhi-110011.

2. Following officials attended:

1) Shri G. Seetharam Reddy, Joint DGFT
2) Shri Ishwar Singh, Dy. DGFT and Convener
3) Shri Shaish Kumar, Industrial Advisor, DIPP
4) Shri A.K. Agarwal, Deputy Industrial Advisor, D/o C&PC

3.1 Committee, after deliberations, approved following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures**.** Although ITC (HS) Codes indicated in some cases were not pertaining to Chapters 39, and 40 of ITC (HS) Classification, yet Committee considered such cases because these belonged to 'Plastic & Rubber Products' category.

MANUAL CASES

3.1.1	**Case No. A-636**	MARUTI TECHNO RUBBER PVT. LTD.	HQ F. No. 01/82/050/839/AM07/DES-VII	**Status: Approved**
	NC No.: 46/08 Dated:26.03.2008	Adv. Lic. No. 0510189883 Dated 31.08.2006	RLA F. No. 05/24/040/00349/AM07	

Application: Request is for relaxing the condition imposed on the ratified norms that the export product should contain 70% Nitrile Rubber because shipping bill has already been prepared.

Decision: Committee agreed to the request of firm to waive off condition that description of export product should contain '70% Nitrile Rubber' for closure of this advance licence only.

3.1.2	**Case No. A-638**	SUJA RUBBER INDUSTRIES PRIVATE LIMITED	HQ F. No. 01/87/050/321/AM08/DES-VII	**Status: Approved**
	NC No.: 46/08 Dated:26.03.2008	Adv. Lic. No. 0410089964	RLA F. No. 04/24/040/00027/AM08	

		Dated 14.06.2007		

Application: Request is for fixation of adhoc norms.

Decision: The case is also listed as **Case No.:16/46/87-ALC1/2007 (Online F. No. 01/87/050/00641/AM08)** in online agenda at Sl. No. (63) of this NC Meeting and has been approved. Hence manual file has been merged with online case.

3.1.3	**Case No. A-641**	WRISTON POLYMERS PRIVATE LIMITED	HQ F. No. 01/87/050/332/AM08/DES-VII	**Status: Approved**
	NC No.: 46/08 Dated:26.03.2008	Adv. Lic. No. 0410088931 Dated 12.04.2007	RLA F. No. 04/24/040/00473/AM07	

Application: Request is for fixation of adhoc norms.

Decision: The case is also listed as **Case No. 6/46/87-ALC1/2007 (Online F. No. 01/87/050/00631/AM08)** in online agenda at Sl. No. (39) of this NC Meeting and has been approved. Hence manual file has been merged with online case.

3.1.4	**Case No. A-642**	PLASO PAN ENGRS. (INDIA) PVT. LTD.	HQ F. No. 01/87/050/184/AM08/DES-VII	**Status: Approved**
	NC No.: 46/08 Dated:26.03.2008	Adv. Lic. No. 0510204391 Dated 01.06.2007	RLA F. No. 05/24/040/00075/AM08	

Application: Request is for fixation of adhoc norms.

Decision: The case is also listed as **Case No. 14/46/87-ALC1/2007 (Online F. No. 01/87/050/00639/AM08)** in online agenda at Sl. No. (59) of this NC Meeting and has been approved. Hence manual file has been merged with online case.

3.1.5	**Case No. A-644**	RAYCHEM RPG LTD.	HQ F. No. 01/87/050/00625/AM08/DES-VII	**Status: Approved**
	NC No.: 46/08 Dated:26.03.2008	Adv. Lic. No. 0310162059 Dated 07.10.2002	RLA F. No. 03/24/040/00936/AM03	

Application: Request is for adhoc norms for following:

Sl.No.	***EXPORT ITEM***
1	***Cable End Cap***
Sl.No.	***IMPORT ITEM***

1	*S1318-X-KA547 (Adhesive)*
2	*1048-A-O (Low Voltage Compound)*

Decision: With D/o C&PC OM No. 46011/18/2008-PC.II dated 04.03.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Heat Shrinkable Conductive Cable Breakout/End Caps	1 kg	1. Relevant Polyethylene Compound (DC 1006 – C-O-IND/DC1012-F-O-IND)	Net content in export product + 10% wastage
		2. Adhesive for Coating (1713-G-25L/L2689-7-KA 547)	Net content in export product

3.1.6	**Case No. A-645**	ASSISTANT COMMISSIONER OF CUSTOMS, FARIDABAD	HQ F. No. 01/87/162/00620/AM08/DES-VII	**Status: Approved**
	NC No.: 46/08 Dated:26.03.2008	**CLARIFICATION REGARDING DEPB SL. NO. 983 (GROUP CODE 62) IN RESPECT OF SHIPPING BILL NO. 1101388 DATED 23.01.2008 FOR EXPORT OF HOSE PIPES BY M/S R.M. EXPORTS**		

Application: This is a reference dated 11.02.2008 from Assistant Commissioner of Customs, Faridabad on in respect of Shipping Bill No. 1101388 dated 23.01.2008 for export of Hose Pipes by M/s R.M. Exports seeking clarification as to whether export product is eligible for benefit under DEPB Sl. No. 983 (Group Code 62) with export description 'Rubber Hoses of different dimensions having net content of rubber not less than 0.49 MT' when rubber contents used in the raw material of export goods is more than 49%.

Decision: Committee noted that quantity of 0.49 MT of rubber content indicated in the corresponding SION is for 1 MT of export product, which accounts for 49% of export product. Hence Committee decided to **clarify Customs that export goods are eligible for DEPB benefit as rubber content in export product is more than 45%.**

3.1.7	**Case No. A-646**	ASHA PENN COLOR PVT. LTD.	HQ F. No. 01/83/050/688/AM08/DES-VII	**Status: Approved**
	NC No.: 46/08 Dated:26.03.2008	Adv. Lic. No. 0310426664 Dated 13.04.2007	RLA F. No. 03/94/040/00005/AM08	

Application: Request is for fixation of adhoc norms.

Decision: It is informed by representative of D/o C&PC present in the meeting that this case is **recently approved in NC-4 (Chemicals) Meeting**.

ONLINE CASES

Case No.:7/46/82-ALC1/2006	Party Name:FUTURA FIBRES	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
HQ File :01/82/050/01418/AM04/	RLA File :04/24/042/00020/AM04/	Lic.No/Date:0410052646 04.02.2004	Defer Date:

1

Application: Request is for adhoc norms for following:

Sl.No.	*EXPORT ITEM*	*Qty*	*UOM*	*FOB (Rs.)*	*FOB (Currency)*
1	***62/0-*** *POLYESTER TOW (PTA ROUTE)*	*9.000*	*M.T*	*477000.00*	*10449.07 US$*
			Total	*477,000.00*	*10,449.07*

Sl.No.	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*
1	*PTA (PURIFIED TEREPTHALIC ACID)*	*8.280*	*Number*	*264712.00*	*5754.60 US$*
2	*MONOETHYLENE GLYCOL*	*3.330*	*Number*	*107226.00*	*2331.00 US$*
3	*TITANIUM DIOXIDE*	*0.033*	*Number*	*4004.00*	*87.05 US$*
4	*ANTIMONY TRIOXIDE*	*0.006*	*Number*	*1359.00*	*29.55 US$*
5	*HEAT TRANSFER FLUID (THERMINOL VP1)*	*0.049*	*Number*	*4554.00*	*99.00 US$*
6	*SPIN FINISH OIL (CIF RESTRICTED UPTO 5% ON FOB)*	*0.100*	*Number*	*9694.00*	*210.74 US$*
7	*NAPHTHA (FUEL)*	*3.780*	*Number*	*66944.00*	*1455.30 US$*
			Total	*458,493.00*	*9,967.24*

Decision: Committee noted that firm has failed to furnish following details sought vide Department of Chemicals & Petrochemicals' letter No. 46011/52/2007-PC-II dated 03.08.2007 in spite of reminders from DGFT:

i) The use of naphtha in the production activity clearly indicating where exactly it is being consumed. Whether it is being used for total power generation or partial power generation or for other purpose and the percentage of power generation for production process. Permission from State Electricity Board for installation DG sets for these naphtha based DG sets along with connected literature and documents; and

ii) Last three years production vis-à-vis corresponding consumption of naphtha duly certified by CA.

As firm failed to furnish required details, Committee decided to dispose off the case by **approving norms as per SION entry at A1842,** or as applied by firm, whichever is lower.

Case No.:334/24/87-ALC1/2007	Party Name:CONDOR FOOTWEAR (INDIA) LIMITED	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
HQ File :01/87/050/00448/AM05/	RLA File :52/80/040/00092/AM05/	Lic.No/Date:5210013945 05.07.2004	Defer Date:

2

Application: Request is for adhoc norms for following:

Sl.No.	***EXPORT ITEM***	***Qty***
1.	***I PVC Synthetic & Accessores:-*** *1. Synthetics Cloth* *a) Thai mtrl.* *b) Caltex Mtrl.* *2. Buckles* *3. Synthetic insole of PVC* ***II Mould Cleaners:-*** *1. Reinger R-50 Mould Cleaner* *2. Acmos 35-5077 Cleaner* ***III PU Sole Materials:-*** *1. Isoflex* *2. Poliflex* *3. Dabco EG Catalyst* *4. Dabco 1027 Catalyst* *5. Colour Paste*	*44550 Pairs* *957.555 Sq. Mts.* *631.620 Sq. Mts.* *39600.000 Pcs.* *3690.990 Sq. Mts* *4.366 kgs* *84.645 kgs* *4952.423 kgs* *4140.123 kgs* *16.079 kgs* *26.994 kgs* *624.312 kgs*
Sl.No.	***IMPORT ITEM***	***Qty***
1.	*PVC Synthetic Cloth* *Thai Mtrl.* *Caltex Mtrl.* *(Non Woven//Knitted Laminated with PVC/PU)*	 *976.706 Sq.Mts.* *644.252 Sq. Mts.*
2.	*Buckles (Metal Accessories)*	*39600.000 Pcs.*
3.	*Synthetic Insole Of PVC* *(Non Woven/Woven/Knitted Laminated with PVC/PU)*	*3764.810 Sq. Mts*
4.	*Isocynate (Isoflex)* *(Chemical)*	*5051.471 Kgs*
5.	*Polyol (Poliflex) (Chemical)*	*4222.926 kgs*
6.	*PU Catalyst of Following Types:* *A) Dabco – EG Catalyst (Chemical Catalyst)* *B) Dabco – 1027 Catalyst (Chemical Catalyst)*	 *16.400 kgs* *27.534 kgs*
7.	*PU Pigment:*	

	Colour Paste	*636.798 kgs*
8.	*Release Agents:* *A) Reiner R-50 Mould Cleaner* *B) Acmos 35-5077 Cleaner (Chemical Cleaner)*	 *4.453 kgs* *86.338 kgs*

Decision: Committee **approved** application of firm with norms as per SION entry at **A3541** notified through Public Notice No. 05/2005 dated 27.04.2005**,** or as applied by firm, whichever is lower.

Case No.:966/24/87-ALC1/2007	Party Name:CONDOR FOOTWEAR (INDIA) LIMITED	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
HQ File :01/87/050/01682/AM05/	RLA File :52/80/040/00310/AM05/	Lic.No/Date:5210016865 29.03.2005	Defer Date:

Application: Request is for adhoc norms for following:

Sl. No.	***EXPORT ITEM***	***Qty.***
A	*LADY'S SYNTHETIC SLIPPERS WITH PU SOLE Containing (Net Content of Imported items)* ***I Synthetic Cloth & Accessories*** *(Non Woven/Woven / Knitted Laminated with PVC/PU)* *1. Synthetic Cloth* *2. Synthetic Insole of PVC* ***II Mould Cleaners:-*** *1. Reinger R-50 Mould Cleaner* *2. Acmos 35-5077 Cleaner* *3. Eco Pur* ***III PU Sole Materials:-*** *1. Isoflex* *2. Poliflex* *3. Dabco EG Catalyst* *4. Dabco 1027 Catalyst* *5. Colour Paste*	*4842 Pairs* *216.889 Sq. Mts.* *352.368 Sq. Mts* *0.475 kgs* *9.1998 kgs* *26.631 kgs* *582.832 kgs* *487.218 kgs* *2.047 kgs* *3.054 kgs* *45.673 kgs*
B	*MEN'S SYNTHETIC SLIPPERS WITH PU SOLE Containing (Net Content of Imported items)* ***I Synthetic Cloth & Accessories*** *(Non Woven/Woven / Knitted Laminated with PVC/PU)* *1. Synthetic Cloth* *2. Synthetic Insole of PVC* ***II Mould Cleaners:-*** *1. Reinger R-50 Mould Cleaner* *2. Acmos 35-5077 Cleaner* *3. Eco Pur* ***III PU Sole Materials:-***	*1026 Pairs* *78.428 Sq. Mts.* *100.346 Sq. Mts* *0.101 kgs* *3.591 kgs* *5.643 kgs*

3

	1. Isoflex *2. Poliflex* *3. Dabco EG Catalyst* *4. Dabco 1027 Catalyst* *5. Colour Paste*	*194.897 kgs* *184.720 kgs* *1.328 kgs* *2.034 kgs* *15.982 kgs*
C	*LADY'S SYNTHETIC SLIPPERS WITH PU SOLE Containing (Net Content of Imported items)* ***I Synthetic Cloth & Accessories*** *(Non Woven/Woven / Knitted Laminated with PVC/PU)* *1. Synthetic Cloth* *2. Synthetic Insole of PVC* *3. Buckles* ***II Mould Cleaners:-*** *1. Reinger R-50 Mould Cleaner* *2. Acmos 35-5077 Cleaner* *3. Eco Pur* ***III PU Sole Materials:-*** *1. Isoflex* *2. Poliflex* *3. Dabco EG Catalyst* *4. Dabco 1027 Catalyst* *5. Colour Paste*	*450 Pairs* *42.075 Sq. Mts.* *61.875 Sq. Mts* *900 Pcs* *0.044 kgs* *1.575 kgs* *2.475 kgs* *100567 kgs* *95.212 kgs* *0.685 kgs* *1.049 kgs* *8.247 kgs*
D	*LADY'S SYNTHETIC SLIPPERS WITH PU SOLE Containing (Net Content of Imported items)* ***I Synthetic Cloth & Accessories*** *(Non Woven/Woven / Knitted Laminated with PVC/PU)* *1. Synthetic Cloth* *2. Synthetic Insole of PVC* *3. Buckel* ***II Mould Cleaners:-*** *1. Reinger R-50 Mould Cleaner* *2. Acmos 35-5077 Cleaner* *3. Eco Pur* ***III PU Sole Materials:-*** *1. Isoflex* *2. Poliflex* *3. Dabco EG Catalyst* *4. Dabco 1027 Catalyst* *5. Colour Paste*	*388 Pairs* *20.809 Sq. Mts.* *24.242 Sq. Mts* *1120 Pcs* *0.038 kgs* *1.358 kgs* *2.1343 kgs* *47.546 kgs* *45.014 kgs* *0.324kgs* *0.496 kgs* *3.899 kgs*
Sl.No.	***IMPORT ITEM***	***Qty***
1.	*Synthetic Cloth* *(Non Woven//Knitted Laminated with PVC/PU)*	*365.365 Sq.Mts.*
2.	*Synthetic Insole Of PVC* *(Non Woven/Woven/Knitted Laminated with*	*549.608 Sq. Mts*

	PVC/PU)	
3.	*Buckles (Metal Accessories)*	*2020 Pcs*
4.	*Isocynate (Isoflex) (Chemical)*	*828.407 Kgs*
5.	*Polyol (Poliflex) (Chemical)*	*4222.926 kgs*
6.	*PU Catalyst of Following Types:* *A) Dabco – EG Catalyst (Chemical Catalyst)* *B) Dabco – 1027 Catalyst (Chemical Catalyst)*	 *4.472 kgs* *6.766 kgs*
7.	*PU Pigment:* *Colour Paste*	 *75.277 kgs*
8.	*Release Agents:* *A)Reiner R-50 Mould Cleaner* *B)Acmos 35-5077 Cleaner (Chemical Cleaner)* *C) ECO Pur (Chemical Cleaner)*	 *0.670 kgs* *16.038 kgs* *37.621 kgs*

Decision: Committee **approved** application of firm with norms as per SION entry at **A3541** notified through Public Notice No. 05/2005 dated 27.04.2005**,** or as applied by firm, whichever is lower.

6	**Case No.:77/23/82-ALC1/2006**	Party Name:MANAKSIA LTD.(FORMERLY HINDUSTHAN SEALS LTD.)	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
	HQ File :01/82/050/00595/AM07/	RLA File :02/24/040/00089/AM07/	Lic.No/Date:0210091693 24.07.2006	Defer Date:
	Decision: Case approved in NC Meeting No. 42/08 dated 27.02.2008.			

7	**Case No.:378/24/87-ALC1/2007**	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
	HQ File :01/87/050/00538/AM07/	RLA File :34/24/040/00130/AM07/	Lic.No/Date:3410016879 13.09.2006	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	***EXPORT ITEM***	***Qty***	***UOM***	***FOB (Rs.)***	***FOB (Currency)***
1	***63/0-*** *Nylon 66 (CHIPS) 33% Glass filled Poly Amide Resin Compound Natural*	*12000.000*	*K.G*	*1500000.00*	*31914.00 US$*
			Total	*1,500,000.00*	*31,914.00*

Sl.No.	***IMPORT ITEM***	***Qty***	***UOM***	***CIF (Rs.)***	***CIF (Currency)***
1	*Poly amide 6-6 Resin*	*8188.560*	*K.G*	*510185.00*	*10855.00 US$*
2	*Glass Fibre Chopped*	*4039.200*	*K.G*	*439779.00*	*9357.00 US$*

	Strand				
3	*Heat Stabilizers(Additives)*	*12.240*	*K.G*	*478601.00*	*10183.00 US$*
			Total	*1,428,565.00*	*30,395.00*

Decision: Committee **approved** application of firm with norms as per SION entry at **H561** notified through Public Notice No. 88/2005 dated 05.12.2007**,** or as applied by firm, whichever is lower.

10	**Case No.:14/33/80-ALC2/2006**	Party Name:MOTHERSON SUMI SYSTEMS LTD	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
	HQ File :01/80/050/00798/AM07/	RLA File :25/24/040/00013/AM07/	Lic.No/Date:2510001761 18.10.2006	Defer Date:
	Decision: Case approved in NC Meeting No. 40/08 dated 13.02.2008.			

11	**Case No.:1/37/80-ALC2/2006**	Party Name:B.I.C. AUTO PVT.LTD.	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
	HQ File :01/80/050/00810/AM07/	RLA File :05/24/040/00347/AM07/	Lic.No/Date:0510193169 23.10.2006	Defer Date:
	Decision: Case approved in NC Meeting No. 40/08 dated 13.02.2008.			

15	**Case No.:7/48/87-ALC1/2006**	Party Name:JINDAL POLY FILMS LTD.	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
	HQ File :01/87/050/00892/AM07/	RLA File :05/24/040/00799/AM07/	Lic.No/Date:0510197680 11.01.2007	Defer Date:
	Decision: Case approved in NC Meeting No. 45/08 dated 19.03.2008.			

16	**Case No.:17/48/87-ALC1/2006**	Party Name:AVLIGHT AUTOMOTIVES LTD.	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
	HQ File :01/87/050/00909/AM07/	RLA File :05/24/040/00862/AM07/	Lic.No/Date:0510198061 18.01.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	***EXPORT ITEM***	***Qty***	***UOM***	***FOB (Rs.)***	***FOB (Currency)***
1	***63/0-*** *BUMPER STOP P 3101350*	*305796.000*	*Number*	*444640.00*	*5137.00 Pound Sterling*
			Total	*444,640.00*	*5,137.00*

Sl.No.	***IMPORT ITEM***	***Qty***	***UOM***	***CIF (Rs.)***	***CIF (Currency)***

1	*ALC 2070 BK / ALC 2080 BK*	*1000.000*	*Number*	*290639.00*	*6502.00 US$*
			Total	*290,639.00*	*6,502.00*

Decision: With D/o C&PC OM No. 46011/90/2006-PC.II dated 17.03.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Bumper Stop P 3101350	1 No. (Weight/Piece 3.00 gm)	Thermoplastic Elastomer/Compounded Rubber (Alcryn – ALC 2070/ALC 2080 BK)	3.27 gm.

17	**Case No.:2/46/87-ALC1/2007**	Party Name:IMPERIAL WATER PROOFING INDUSTRIES PVT.LTD.	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
	HQ File :01/87/050/00627/AM08/	RLA File :03/94/040/01179/AM07/	Lic.No/Date:0310416866 23.01.2007	Defer Date:
	Decision: Case approved in NC Meeting No. 14/08 dated 11.07.2007 in manual cases with Headquarters File No. 01/87/050/00051/AM08/DES-VIII (Case No. A-140).			

18	**Case No.:1/46/87-ALC1/2007**	Party Name:GARWARE ELASTOMERICS LTD.	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
	HQ File :01/87/050/00626/AM08/	RLA File :31/24/040/00357/AM07/	Lic.No/Date:3110027985 29.01.2007	Defer Date:
	Decision: Case approved in NC Meeting No. 09/08 dated 06.06.2007 in manual cases with Headquarters File No. 01/83/050/00107/AM08/DES-VIII (Case No. A-83).			

19	**Case No.:30/8/87-ALC1/2007**	Party Name:MAX INDIA LTD	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
	HQ File :01/87/050/00010/AM08/	RLA File :22/24/040/00294/AM07/	Lic.No/Date:2210006465 02.02.2007	Defer Date:
	Decision: Case approved in NC Meeting No. 45/08 dated 19.03.2008.			

20	**Case No.:12/49/81-ALC2/2006**	Party Name:PCI LTD.	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
	HQ File :01/81/050/00888/AM07/	RLA File :05/24/040/00860/AM07/	Lic.No/Date:0510198906 05.02.2007	Defer Date:
	Application: Request is for adhoc norms for following:			

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	**61/0-** *Artificial Limbs & Components Artificial Limbs & Components*	900.000	Number	3130000.00	36000.00 Pound Sterling
			Total	3,130,000.00	36,000.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Verton Material Super Tough Nylon	900.000	K.G	782000.00	8100.00 Pound Sterling
			Total	782,000.00	8,100.00

Decision: Committee noted that firm has failed to furnish following details sought vide Department of Chemicals & Petrochemicals' letter No. 46011/81/2007-PC-II dated 20.07.2007 in spite of reminders from DGFT:

i) Specific details, technical specifications, design/size etc. of all the export products under artificial limbs and components to be exported along with specific end use/application and copy of export order;
ii) Detailed manufacturing process along with technical justification for wastages at each stage of manufacturing process and also on each of the raw-materials;
iii) Specific chemical name of Verton along with the foreign suppliers catalogue;
iv) Net content of imported material in the total export quantity of 900 sets of Artificial Limbs & Components to be exported;
v) Details of production of export product under reference and corresponding consumption of all the raw-materials (both imported and indigenous) during the last three years duly certified by CA. If the production has not commenced in the past, details from commencement of production may be furnished duly certified by CA; and
vi) Small sample of export product, if feasible.

As firm failed to furnish required details, Committee decided to dispose off the case by **approving norms as per SION entry at H26,** or as applied by firm, whichever is lower.

	Case No.:3/46/87-ALC1/2007	Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
21	HQ File :01/87/050/00628/AM08/	RLA File :03/94/040/01159/AM07/	Lic.No/Date:0310419064 09.02.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)

1	***62/0-*** *KALTHARZ 70P (Phenolic Furan No Bake Binder) COMMERCIAL*	*500000.000*	*K.G*	*28125000.00*	*625000.00 US$*
			Total	*28,125,000.00*	*625,000.00*

Sl.No.	***IMPORT ITEM***	***Qty***	***UOM***	***CIF (Rs.)***	***CIF (Currency)***
1	*FURFURAL ALCOHOL COMMERCIAL*	*350000.000*	*K.G*	*17325000.00*	*385000.00 US$*
2	*PARAFORMALDEHYDE 91+/- 2% COMMERCIAL*	*57900.000*	*K.G*	*2344950.00*	*52110.00 US$*
3	*PHENOL 100% COMMERCIAL*	*97050.000*	*K.G*	*6332512.00*	*140722.50 US$*
			Total	*26,002,462.00*	*577,832.50*

Decision: With D/o C&PC OM No. 46011/197/2005-PC.II dated 13.04.2006, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Kaltharz 70 p (Phenolic Furan No Bake Binder)	1 kg	1. Furfural Alcohol	0.700 kg
		2. Para Formaldehyde	0.1158 kg
		3. Phenol	0.1941 kg

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Case No.:2/6/87-ALC1/2007	Party Name:VEEKAY POLYCOATS LTD.	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
HQ File :01/87/050/01038/AM07/	RLA File :05/24/040/00935/AM07/	Lic.No/Date:0510199745 20.02.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	***EXPORT ITEM***	***Qty***	***UOM***	***FOB (Rs.)***	***FOB (Currency)***
1	***63/0-*** *Vinyl (PVC) Floor Covering with Jute Backing /Non Woven Backing.*	*1000000.000*	*K.G*	*78200000.00*	*1700000.00 US$*
			Total	*78,200,000.00*	*1,700,000.00*

Sl.No.	***IMPORT ITEM***	***Qty***	***UOM***	***CIF (Rs.)***	***CIF***

					(Currency)
1	*PVC Suspension Grade*	*626520.000*	*K.G*	*25937928.00*	*563868.00 US$*
2	*PVC Paste Grade*	*40150.000*	*K.G*	*2031590.00*	*44165.00 US$*
3	*Plasticizer DOP*	*333330.000*	*K.G*	*22999770.00*	*499995.00 US$*
4	*Plasticizer DOA*	*33330.000*	*K.G*	*3066360.00*	*66660.00 US$*
5	*Epoxy Plasticizer*	*19700.000*	*K.G*	*996820.00*	*21670.00 US$*
6	*PVC Stabilizer*	*19700.000*	*K.G*	*3624800.00*	*78800.00 US$*
7	*Processing Aid Modifier*	*13640.000*	*K.G*	*1882320.00*	*40920.00 US$*
8	*Pigments*	*19700.000*	*K.G*	*1812400.00*	*39400.00 US$*
9	*Solvents Cyclohexanone*	*15150.000*	*K.G*	*696900.00*	*15150.00 US$*
10	*Titannate Coupling Agent Fungicide*	*6820.000*	*K.G*	*941160.00*	*20460.00 US$*
11	*PU Adhesive (a) PU Resin*	*1520.000*	*K.G*	*209760.00*	*4560.00 US$*
12	*PU Adhesive (b) DMF*	*4550.000*	*K.G*	*376740.00*	*8190.00 US$*
13	*Non Woven Fabric*	*525000.000*	*Sq. meter*	*8452500.00*	*183750.00 US$*
			Total	*73,029,048.00*	*1,587,588.00*

Decision: With D/o C&PC OM No. 46011/122/2005-PC.II dated 24.03.2008, Committee **approved** application of firm with norms as per SION entry at **H339** on pro-rata basis**,** or as applied by firm, whichever is lower for weight of Vinyl (PVC) Floor Covering contained in export product. The Relevant Non-Woven Fabric (270 gms +/- 5 gms/sq. meter) may be allowed as 1.05 sq. meter/sq. meter content in export product.

28	**Case No.:1/17/87-ALC1/2007**	Party Name:STYLO TABLEWARES	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
	HQ File :01/87/050/01074/AM07/	RLA File :24/24/040/00034/AM07/	Lic.No/Date:2410018521 02.03.2007	Defer Date:
	Decision: Case approved in NC Meeting No. 42/08 dated 27.02.2008.			

29	**Case No.:11/5/87-ALC1/2007**	Party Name:ASSOCIATED CAPSULES PVT. LIMITED	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**

HQ File :01/87/050/01109/AM07/	RLA File :03/94/040/01315/AM07/	Lic.No/Date:0310423173 14.03.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	**63/0-** 63/0- 250MICRONS PVC FILM LAMINATED WITH PE FILM AND COATED WITH 90 GSM PVDC (TRIPLEX)	5000.000	K.G	787500.00	17500.00 US$
			Total	787,500.00	17,500.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PVC Resin	3753.880	K.G	167235.30	3716.34 US$
2	Plasticizer (Epoxidised Soyabean Oil)	248.980	K.G	16357.95	363.51 US$
3	Pigments	22.380	K.G	12860.55	285.79 US$
4	PVC Stabilizer	135.680	K.G	33580.80	746.24 US$
5	PVC Processing Aid	72.180	K.G	9094.50	202.10 US$
6	Impact Modifier for PVC	461.410	K.G	50870.25	1130.45 US$
7	Lubricants	54.360	K.G	6237.90	138.62 US$
8	Adhesive	98.320	K.G	22431.60	498.48 US$
9	LDPE FILM	308.070	K.G	32023.80	711.64 US$
10	PVDC aqueous dispersion - (Primer) (Total solids 40 +/-2%	59.590	K.G	11799.00	262.20 US$
11	Aqueous dispersion of vinylidene chloride)-Base Coat (Total Solid content 60+/-1%)	1589.020	K.G	141581.70	3146.26 US$
12	Aqueous dispersion Vinylidenns chloride- Methacrylate Copolymer - Top Coat (Total Solid Content 55+/-1%)	173.350	K.G	14431.50	320.70 US$
			Total	518,504.85	11,522.33

Decision: With D/o C&PC OM No. 46011/71/2007-PC.II dated 17.03.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
250 Microns PVC Film Laminate with PE Film and Coated with 90 gsm PVDC (Triplex)	1 kg	1. PVC Resin	0.7507 kg
		2. Plasticizer (Epoxidised Soyabean Oil)	0.0498 kg
		3. Pigments	0.0044 kg

		4. PVC Stabilizer	0.0271 kg
		5. PVC Processing Aid	0.0144 kg
		6. Impact Modifier for PVC	0.0922 kg
		7. Lubricants	0.0108 kg
		8. Adhesive	0.0196 kg
		9. LDPE Film	0.0616 kg
		10. PVDC Aqueous Dispersion (Primer) Total Solids 40 +/- 2%)	0.0119 kg
		11. Aqueous Dispersion of Vinylidne Chloride – Base Coat (Total Solid Content 60 +/- 1%)	0.3178 kg
		12. Aqueous Dispersion of Vinylidne Chloride – Methacrylate Copolymer Top Coat (Total solid Content 55 +/- 1%)	0.0346 kg

30	**Case No.:12/8/87-ALC1/2007**	Party Name:HASOLON NYLON PRODUCTS PVT. LTD.	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
	HQ File :01/87/050/01127/AM07/	RLA File :08/24/040/00366/AM07/	Lic.No/Date:0810063816 22.03.2007	Defer Date:
	Decision: Case approved in NC Meeting No. 44/08 dated 12.03.2008.			

32	**Case No.:2/10/87-ALC1/2007**	Party Name:AVLIGHT AUTOMOTIVES LTD.	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
	HQ File :01/87/050/01152/AM07/	RLA File :05/24/040/01024/AM07/	Lic.No/Date:0510201640 28.03.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	***EXPORT ITEM***	***Qty***	***UOM***	***FOB (Rs.)***	***FOB (Currency)***
1	***63/0-*** *BUMPER STOP P 3101350*	*6115927.000*	*Number*	*8826017.00*	*102747.58 Pound Sterling*
			Total	*8,826,017.00*	*102,747.58*

Sl.No.	***IMPORT ITEM***	***Qty***	***UOM***	***CIF (Rs.)***	***CIF (Currency)***
1	*ALC 2070/ALC 2080 BK*	*20000.000*	*K.G*	*5780278.00*	*130040.00 US$*

			Total	*5,780,278.00*	*130,040.00*

Decision: With D/o C&PC OM No. 46011/90/2006-PC.II dated 17.03.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Bumper Stop P 3101350	1 No. (Weight/Piece 3.00 gm)	Thermoplastic Elastomer/Compounded Rubber (Alcryn – ALC 2070/ALC 2080 BK)	3.27 gm.

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Case No.:4/46/87-ALC1/2007	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
HQ File :01/87/050/00629/AM08/	RLA File :03/94/040/01506/AM07/	Lic.No/Date:0310425142 30.03.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	***EXPORT ITEM***	***Qty***	***UOM***	***FOB (Rs.)***	***FOB (Currency)***
1	***63/0-*** *PVC SOLID WOVEN FIRE RESISTANCE ANTISTATIC CONVEYOR BELTING. TYPE-350*	*5575.600*	*Sq. meter*	*6202855.00*	*139390.00 US$*
2	***63/0-*** *TYPE -450*	*2767.800*	*Sq. meter*	*3571845.90*	*80266.20 US$*
			Total	*9,774,700.90*	*219,656.20*

Sl.No.	***IMPORT ITEM***	***Qty***	***UOM***	***CIF (Rs.)***	***CIF (Currency)***
1	*POLYETSER YARN (1000 DENIER)*	*18.779*	*M.T*	*2441218.00*	*54858.83 US$*
2	*PVC RESIN*	*25.300*	*M.T*	*1644500.00*	*36955.05 US$*
3	*PHOSPHATE PLASTICIZER*	*7.923*	*M.T*	*831894.00*	*18694.25 US$*
4	*PTHALATE PLASTICIZER*	*9.838*	*M.T*	*1032990.00*	*23213.25 US$*
			Total	*5,950,602.00*	*133,721.38*

Decision: With D/o C&PC OM No. 46011/115/2005-PC.II dated 27.04.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY

PVC Solid Woven Fire Resistance Antistatic Conveyor Belting containing Polyester Yarn Fabric 2.00 kg +/- 2% (Type 350-Cover both sides)	1 Sq. Mtr. (10.50 kg +/- 2%)	1. Polyester Yarn (1000 Denier)	2.060 kg
		2. PVC Resin	3.018 kg
		3. Phosphate Plasticizer	0.946 kg
		4. DOP	1.172 kg
PVC Solid Woven Fire Resistance Antistatic Conveyor Belting containing Polyester Yarn Fabric 2.557 kg +/- 2% (Type 450-Cover both sides)	1 Sq. Mtr. (11.20 kg +/- 2%)	1. Polyester Yarn (1000 Denier)	2.634 kg
		2. PVC Resin	3.062 kg
		3. Phosphate Plasticizer	0.957 kg
		4. DOP	1.194 kg

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Case No.:6/46/87-ALC1/2007	Party Name:WRISTON POLYMERS PRIVATE LIMITED	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
HQ File :01/87/050/00631/AM08/	RLA File :04/24/040/00473/AM07/	Lic.No/Date:0410088931 12.04.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	**62/0-** RUBBER FOLLOWER FOR A-500 - 1000,000 Nos. MADE OUT OF SYNTHETIC RUBBER JSR N-230 SL	3800.000	K.G	1235000.00	26847.83 US$
2	**62/0-** RUBBER PLUNGER FOR K-29 - 10000 Nos. MADE OUT OF SYNTHETIC RUBBER JSR N-230 SL	180.000	K.G	62500.00	1358.70 US$
3	**62/0-** RUBBER BUSH FOR HYDRAULIC COUPLERS - 300,000 nos MADE OUT OF SYNTHETIC RUBBER JSR N-220 S	300.000	K.G	144000.00	3130.43 US$
4	**62/0-** RUBBER SEAL FOR MIDGET COUPLER - 360,000 NOS., MADE OUT OF SYNTHETIC RUBBER JSR N-220 S	360.000	K.G	180000.00	3913.04 US$
5	**62/0-** RUBBER	680.000	K.G	190000.00	4130.43 US$

	FOLLOWER PLUNGER G-5 - 40,000 NOS., MADE OUT OF SYNTHETIC RUBBER JSR N-220 S.				
6	**62/0-** WASHER - SWIVEL PACKING FOR SWV-274840 - 6000 NOS., MADE OUT OF SYHTHETIC RUBBER JSR N-220 S	18.000	Number	18000.00	391.30 US$
7	**62/0-** RUBBER FOLLOWER PLUNGER RUBBER FOR G-42/LIN-150,000 NOS MADE OUT OF SYNTHETIC RUBBER JSR N-220 S	21000.000	K.G	750000.00	16304.35 US$
8	**62/0-** RUBBER WASHER FOR G-2 - 75,000 NOS. MADE OUT OF SYNTHETIC RUBBER JSR N-220 S	187.500	K.G	71250.00	1548.91 US$
			Total	2,650,750.00	57,624.99

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	SYNTHETIC RUBBER, JSR N-230SL	2772.000	K.G	309212.00	6722.00 US$
2	SYNTHETIC RUBBER, JSR N-220S	2327.000	K.G	281014.00	6109.00 US$
			Total	590,226.00	12,831.00

Decision: With DIPP letter dated 26.03.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1) RUBBER FOLLOWER FOR A-500 - 1000,000 Nos. MADE OUT OF SYNTHETIC RUBBER JSR N-230 SL; 2) RUBBER PLUNGER FOR K-29 - 10000 Nos. MADE OUT OF SYNTHETIC RUBBER JSR N-230 SL; 3) RUBBER BUSH FOR HYDRAULIC COUPLERS	3800 kg 180 kg 300 kg	1. Synthetic Rubber (Acrylonitrile) JSRN 230SL	2,772 kg

-300,000 nos MADE OUT OF SYNTHETIC RUBBER JSR N-220 S; 4) RUBBER SEAL FOR MIDGET COUPLER - 360,000 NOS., MADE OUT OF SYNTHETIC RUBBER JSR N-220 S; 5) RUBBER FOLLOWER PLUNGER G-5 - 40,000 NOS., MADE OUT OF SYNTHETIC RUBBER JSR N-220 S; 6) WASHER - SWIVEL PACKING FOR SWV-274840 - 6000 NOS., MADE OUT OF SYHTHETIC RUBBER JSR N-220 S WASHER - SWIVEL PACKING FOR SWV-274840 - 6000 NOS., MADE OUT OF SYHTHETIC RUBBER JSR N-220 S; 7) RUBBER FOLLOWER PLUNGER RUBBER FOR G-42/LIN- 150,000 NOS MADE OUT OF SYNTHETIC RUBBER JSR N-220 S; 8) RUBBER WASHER FOR G-2 - 75,000 NOS. MADE OUT OF SYNTHETIC RUBBER JSR N-220 S	360 kg 680 kg 18 Number 21000 kg 187.500 kg	2. Synthetic Rubber (Acrylonitrile) JSRN-220S	2,327 kg

41	**Case No.:35/8/87-ALC1/2007**	Party Name:ASTRAL POLYTECHNIK LTD	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
	HQ File :01/87/050/00023/AM08/	RLA File :08/24/040/00323/AM07/	Lic.No/Date:0810064258 13.04.2007	Defer Date:
	Decision: Case approved in NC Meeting No. 42/08 dated 27.02.2008.			

42	**Case No.:36/8/87-ALC1/2007**	Party Name:ASTRAL POLYTECHNIK LTD	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**

	HQ File :01/87/050/00024/AM08/	RLA File :08/24/040/00324/AM07/	Lic.No/Date:0810064259 13.04.2007	Defer Date:
	Decision: Case approved in NC Meeting No. 42/08 dated 27.02.2008.			

43	**Case No.:38/8/87-ALC1/2007**	Party Name:L M GLASFIBER (INDIA) PVT LTD	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
	HQ File :01/87/050/00030/AM08/	RLA File :07/24/040/00040/AM08/	Lic.No/Date:0710051313 18.04.2007	Defer Date:
	Decision: Case approved in NC Meeting No. 44/08 dated 12.03.2008.			

46	**Case No.:8/46/87-ALC1/2007**	Party Name:HIGH TECHNOLOGY PLASTICS (INDIA) PVT. LTD.	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
	HQ File :01/87/050/00633/AM08/	RLA File :31/24/040/00016/AM08/	Lic.No/Date:3110029035 23.04.2007	Defer Date:
	Decision: Case approved in NC Meeting No. 40/08 dated 13.02.2008 in manual cases with Headquarters File No. 01/87/050/00110/AM08/DES-VII (Case No. A-539).			

48	**Case No.:39/8/87-ALC1/2007**	Party Name:L M GLASFIBER (INDIA) PVT LTD	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
	HQ File :01/87/050/00039/AM08/	RLA File :07/24/040/00050/AM08/	Lic.No/Date:0710051409 25.04.2007	Defer Date:
	Decision: Case approved in NC Meeting No. 45/08 dated 19.03.2008.			

53	**Case No.:9/10/87-ALC1/2007**	Party Name:DIVINE POLYMER PRODUCTS LIMITED	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
	HQ File :01/87/050/00093/AM08/	RLA File :03/94/040/00071/AM08/	Lic.No/Date:0310429004 10.05.2007	Defer Date:
	Decision: Case approved in NC Meeting No. 42/08 dated 27.02.2008.			

54	**Case No.:22/9/87-ALC1/2007**	Party Name:DIVINE POLYMER PRODUCTS LIMITED	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
	HQ File :01/87/050/00091/AM08/	RLA File :03/94/040/00063/AM08/	Lic.No/Date:0310429002 10.05.2007	Defer Date:
	Decision: Case approved in NC Meeting No. 42/08 dated 27.02.2008.			

57	**Case No.:12/46/87-ALC1/2007**	Party Name:BLS POLYMERS LTD.	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
	HQ File :01/87/050/00637/AM08/	RLA File :05/24/040/00139/AM08/	Lic.No/Date:0510204140 28.05.2007	Defer Date:
	Decision: Case approved in NC Meeting No. 42/08 dated 27.02.2008 in manual cases			

with Headquarters File No. 01/87/050/00319/AM08/DES-VII (Case No. A-603).

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Case No.:14/46/87-ALC1/2007	Party Name:PLASO PAN ENGRS. (INDIA) PVT. LTD.	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
HQ File :01/87/050/00639/AM08/	RLA File :05/24/040/00075/AM08/	Lic.No/Date:0510204391 01.06.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	***EXPORT ITEM***	***Qty***	***UOM***	***FOB (Rs.)***	***FOB (Currency)***
1	***63/0-*** *RIGID PVC PROFILE EXTERIOR GRADE*	*30000.000*	*K.G*	*1950000.00*	*43333.33 US$*
2	***63/0-*** *RIGID PVC PROFILE INTERIOR GRADE*	*150000.000*	*K.G*	*9750000.00*	*216666.67 US$*
			Total	*11,700,000.00*	*260,000.00*

Sl.No.	***IMPORT ITEM***	***Qty***	***UOM***	***CIF (Rs.)***	***CIF (Currency)***
1	*RESIN (SUSPENSION GRADE)*	*167316.000*	*K.G*	*6550415.00*	*145564.77 US$*
2	*FILLER (CALCIUM CARBONATE, CALCITE)*	*11574.600*	*K.G*	*67208.00*	*1493.50 US$*
3	*STABLIZERS (SUCH AS LIQUID BARIUM, TIN, CADIUM, ZINC CADIUM, COMPLEX STABLIZERS & LEAD STABLIZERS)*	*6614.060*	*K.G*	*1547691.00*	*34393.14 US$*
4	*PROCESSING AID (ACRYLIC)*	*4133.790*	*K.G*	*390643.00*	*8680.96 US$*
5	*TITANIUM DIOXIDE (RUTILE)*	*7841.690*	*K.G*	*723396.00*	*16075.47 US$*
6	*IMPACT MODIFIER (CHLORINATED POLYETHYLENE, ACRYLIC IMPACT MODIFIER, ABS RESIN)*	*7841.690*	*K.G*	*741040.00*	*16467.55 US$*
			Total	*10,020,393.00*	*222,675.39*

Decision: With D/o C&PC OM No. 46011/235/2004-PC.II dated 24.03.2008, following adhoc norms are **approved**:

EXPORT ITEM	**QTY**	**IMPORT ITEM**	**QTY**
Rigid PVC Profile	1 kg	1. PVC Resin	0.740 kg

(Exterior Grade)		2. Titanium Dioxide	0.071 kg
		3. PVC Stabilizer	0.032 kg
		4. Impact Modifier	0.071 kg
		5. Processing Aid	0.011 kg
		6. Filler (Calcium Carbonate)	0.064 kg
Rigid PVC Profile (Interior Grade)	1 kg	1. PVC Resin	0.802 kg
		2. Titanium Dioxide	0.004 kg
		3. PVC Stabilizer	0.040 kg
		4. Impact Modifier	0.010 kg
		5. Processing Aid	0.007 kg
		6. Filler (Calcium Carbonate)	0.064 kg

60	**Case No.:18/46/87-ALC1/2007**	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
	HQ File :01/87/050/00643/AM08/	RLA File :03/95/040/00194/AM08/	Lic.No/Date:0310431430 01.06.2007	Defer Date:
	Decision: Case approved in NC Meeting No. 15/08 dated 18.07.2007 in manual cases with Headquarters File No. 01/87/050/00182/AM08/DES-VIII (Case No. A-162).			

61	**Case No.:19/46/87-ALC1/2007**	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
	HQ File :01/87/050/00644/AM08/	RLA File :03/95/040/00195/AM08/	Lic.No/Date:0310431432 01.06.2007	Defer Date:
	Decision: Case approved in NC Meeting No. 15/08 dated 18.07.2007 in manual cases with Headquarters File No. 01/87/050/00183/AM08/DES-VIII (Case No. A-163).			

62	**Case No.:15/46/87-ALC1/2007**	Party Name:SWASTIK POLYMERS	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
	HQ File :01/87/050/00640/AM08/	RLA File :05/24/040/00061/AM08/	Lic.No/Date:0510204506 05.06.2007	Defer Date:
	Decision: Case approved in NC Meeting No. 31/08 dated 28.11.2007 in manual cases with Headquarters File No. 01/81/162/00388/AM08/DES-VII (Case No. A-415).			

63	**Case No.:16/46/87-ALC1/2007**	Party Name:SUJA RUBBER INDUSTRIES PRIVATE LIMITED	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
	HQ File :01/87/050/00641/AM08/	RLA File :04/24/040/00027/AM08/	Lic.No/Date:0410089964 14.06.2007	Defer Date:
	Application: Request is for adhoc norms for following:			

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	**62/0-** RED VALVE COMBINATION RUBBER PRODUCTS	1350000.000	Number	2233980.00	53190.00 US$
2	**62/0-** UMBRELLA RUBBER PRODUCT	150000.000	Number	254436.00	6058.00 US$
3	**62/0-** DIAPHRAGM - NBR-04 RUBBERPRODUCT	160000.000	Number	546084.00	13002.00 US$
4	**62/0-** DIAPHRAGM- NBR -05 RUBBER PRODUCT	214000.000	Number	730380.00	17390.00 US$
5	**62/0-** DIAPHRAGM - H-NBR-04 RUBBER PRODUCT	151000.000	Number	1249374.00	29747.00 US$
6	**62/0-** DIAPHRAGM -H-NBR-05 RUBBER PRODUCT	40000.000	Number	330960.00	7880.00 US$
7	**62/0-** NBR-SEAL RUBBERPRODUCT	100000.000	Number	24108.00	574.00 US$
			Total	5,369,322.00	127,841.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	FLUOROSILICONE - FE261U SYNTHETHIC RUBBER	580.000	K.G	1705200.00	40600.00 US$
2	KE COLOR-BR PIGMENT	12.000	K.G	22176.00	528.00 US$
3	FLUOROSILICONE - FE 251U SYNTHETIC RUBBER	90.000	K.G	264600.00	6300.00 US$
4	JSR 220 SH SYNTHETIC RUBBER	665.000	K.G	67730.00	1613.00 US$
5	JSR 215SL SYNTHETIC RUBBER	35.000	K.G	4043.00	96.00 US$
6	JSR 220 S SYNTHETIC RUBBER	455.000	K.G	46342.00	1103.00 US$
7	FT CARBON CARBON BLACK	760.000	K.G	94164.00	2242.00 US$
8	CELEX	225.000	K.G	40635.00	968.00 US$
9	NOCRAC CD CHEMICAL - ANTIOXIDANT	20.000	K.G	17640.00	420.00 US$
10	BXAR CHEMICAL-PLASTICIZER	72.000	K.G	18144.00	432.00 US$

11	*NONFLEX - LAS-P CHEMICA;L-ANTIOXIDANT*	*20.000*	*K.G*	*16800.00*	*400.00 US$*
12	*NOCCELER TS CHEMICAL - ACCELERATOR*	*20.000*	*K.G*	*10080.00*	*240.00 US$*
13	*NOCCELER -TET-P CHEMICAL-ACCELERATOR*	*20.000*	*K.G*	*7140.00*	*170.00 US$*
14	*SCONOC 7 CHEMICAL*	*20.000*	*K.G*	*16800.00*	*400.00 US$*
15	*ZETPOL 1020 SYNTHETIC RUBBER*	*175.000*	*K.G*	*264600.00*	*6300.00 US$*
16	*ZETPOL 2020 SYNTHETIC RUBBER*	*325.000*	*K.G*	*532350.00*	*12675.00 US$*
17	*PBZ 123 SYNTHETIC RUBBER*	*250.000*	*K.G*	*472500.00*	*11250.00 US$*
18	*FABRIC ROLL NYLON FABRIC*	*5200.000*	*Meter*	*611520.00*	*14560.00 US$*
			Total	*4,212,464.00*	*100,297.00*

Decision: With DIPP letter dated 26.03.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1) Valve Combination (0.440 gms. each);	1350 Nos.	1. Synthetic Rubber Fluorosillicone – (FE 261U)	0.580 kg
2) Umbrella (0.600 gms. each);	150 Nos.	2. Pigment – KE Colour BR	0.012 kg
3) Diaphragm NBR – 04 (6.328 gms. each);	160 Nos.	3. Synthetic Rubber Fluorosillicone – (FE 251U)	0.090 kg
4) Diaphragm NBR – 05 (6.328 gms. each);	214 Nos.	4. Nitrile Rubber – (JSR 215SL)	0.035 kg
5) Diaphragm HNBR – 04 (6.328 gms. each);	151 Nos.	5. Nitrile Rubber – (JSR 220SH)	0.665 kg
6) Diaphragm HNBR – 05 (6.328 gms. each);	40 Nos.	6. Nitrile Rubber – (JSR 220S)	0.455 kg
7) NBR SEAL (0.500 gms. each)	100 Nos.	7. Carbon Black	0.760 kg
		8. Rubber Chemical – Processing Aids - Celex	0.225 kg
		9. Rubber Chemical – Antioxidant – Nocrac CD	0.020 kg
		10. Rubber Chemical – Plasticizer - BXAR	0.072 kg
		11. Rubber Chemical – Antioxidant – Nonflex LAS P	0.020 kg

		12. Rubber Chemical – Accelerator – Nocceler TS	0.020 kg
		13. Rubber Chemical – Accelerator – Nocceler TET P	0.020 kg
		14. Rubber Chemical – Retarder – Sconoc 7	0.020 kg
		15. Hydroginated Nitrile Rubber - (Zetpol 1020)	0.175 kg
		16. Hydroginated Nitrile Rubber - (Zetpol 2020)	0.325 kg
		17. Hydroginated Nitrile Rubber - (PBZ 123)	0.250 kg
		18. Nylon Fabric of 25 GSM (Width 1 Metre)	5.200 Metres

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Case No.:335/23/85-ALC3/2007	Party Name:KAMALA INTERNATIONAL	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
HQ File :01/85/050/00038/AM08/	RLA File :09/24/040/00549/AM07/	Lic.No/Date:0910030568 15.06.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	***EXPORT ITEM***	***Qty***	***UOM***	***FOB (Rs.)***	***FOB (Currency)***
1	***67/0-*** *LAMINATED L.D.FILM 12 MICRON CHEMICAL COATED POLYESTER REVERSE PRINTED IN FIVE COLOURS AND LAMINATED TO 65 MICRONS NATURAL LDPE SLT WIDTH 165 MM*	*50000.000*	*K.G*	*8259375.00*	*187500.00 US$*
			Total	*8,259,375.00*	*187,500.00*

Sl.No.	***IMPORT ITEM***	***Qty***	***UOM***	***CIF (Rs.)***	***CIF (Currency)***
1	*PLAIN POLYESTER FILM 12 MICRON*	*10000.000*	*K.G*	*7020460.00*	*157940.00 US$*

2	*NATURAL LDPE 70 MIC*	*38350.000*	*K.G*	*0.00*	*0.00 US$*
3	*LIQUID PRINTING INK*	*2950.000*	*K.G*	*0.00*	*0.00 US$*
4	*SOLVENT*	*4450.000*	*K.G*	*0.00*	*0.00 US$*
5	*ADHESIVE*	*3250.000*	*K.G*	*0.00*	*0.00 US$*
			Total	*7,020,460.00*	*157,940.00*

Decision: With D/o C&PC OM No. 46011/10/2008-PC.II dated 19.02.2008, Committee **approved** application of firm with norms as per SION entry at **H404,** or as applied by firm, whichever is lower.

66	**Case No.:17/46/87-ALC1/2007**	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
	HQ File :01/87/050/00642/AM08/	RLA File :31/24/040/00073/AM08/	Lic.No/Date:3110029554 15.06.2007	Defer Date:
	Decision: Case approved in NC Meeting No. 26/08 dated 17.10.2007 in manual cases with Headquarters File No. 01/87/050/00313/AM08/DES-VII (Case No. A-332).			

69	**Case No.:9/18/87-ALC1/2007**	Party Name:HIGH TECHNOLOGY PLASTICS (INDIA) PVT. LTD.	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
	HQ File :01/87/050/00188/AM08/	RLA File :31/24/040/00101/AM08/	Lic.No/Date:3110029682 28.06.2007	Defer Date:
	Decision: Case approved in NC Meeting No. 40/08 dated 13.02.2008.			

71	**Case No.:134/19/83-ALC1/2007**	Party Name:KAMAL RUBPLAST INDUSTRIES (P) LTD.	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
	HQ File :01/83/050/00848/AM08/	RLA File :05/24/040/00282/AM08/	Lic.No/Date:0510206636 23.07.2007	Defer Date:
	Decision: Case approved in NC Meeting No. 42/08 dated 27.02.2008.			

74	**Case No.:24/46/87-ALC1/2007**	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
	HQ File :01/87/050/00649/AM08/	RLA File :03/94/040/00363/AM08/	Lic.No/Date:0310439233 13.08.2007	Defer Date:
	Decision: Case approved in NC Meeting No. 31/08 dated 28.11.2007 in manual cases with Headquarters File No. 01/87/050/00333/AM08/DES-VII (Case No. A-414).			

76	**Case No.:26/46/87-ALC1/2007**	Party Name:SUPER CIRCLE AUTO LIMITED	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
	HQ File :01/87/050/00651/AM08/	RLA File :05/24/040/00385/AM08/	Lic.No/Date:0510207655 20.08.2007	Defer Date:

	Decision: It is informed by representative of DIPP present in the meeting that this case is **recently approved in NC-4 (Chemicals) Meeting as manual case**.

79	**Case No.:28/46/87-ALC1/2007**	Party Name:T.K.H.PLASTICS PVT.LTD.,	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
	HQ File :01/87/050/00653/AM08/	RLA File :09/24/040/00175/AM08/	Lic.No/Date:0910031191 24.08.2007	Defer Date:
	Decision: Case approved in NC Meeting No. 45/08 dated 19.03.2008 in manual cases with Headquarters File No. 01/87/050/00470/AM08/DES-VII (Case No. A-628).			

83	**Case No.:1/26/87-ALC1/2007**	Party Name:VECEE CEMENTOLITES & INDUSTRIES LTD.,	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
	HQ File :01/87/050/00340/AM08/	RLA File :03/95/040/00525/AM08/	Lic.No/Date:0310441074 28.08.2007	Defer Date:
	Decision: Case approved in NC Meeting No. 44/08 dated 12.03.2008.			

84	**Case No.:2/26/87-ALC1/2007**	Party Name:VECEE CEMENTOLITES & INDUSTRIES LTD.,	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
	HQ File :01/87/050/00341/AM08/	RLA File :03/95/040/00524/AM08/	Lic.No/Date:0310441082 28.08.2007	Defer Date:
	Decision: Case approved in NC Meeting No. 42/08 dated 27.02.2008.			

85	**Case No.:3/26/87-ALC1/2007**	Party Name:VECEE CEMENTOLITES & INDUSTRIES LTD.,	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
	HQ File :01/87/050/00342/AM08/	RLA File :03/95/040/00523/AM08/	Lic.No/Date:0310441094 28.08.2007	Defer Date:
	Decision: Case approved in NC Meeting No. 44/08 dated 12.03.2008.			

87	**Case No.:91/27/83-ALC1/2007**	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
	HQ File :01/83/050/01165/AM08/	RLA File :03/95/040/00313/AM08/	Lic.No/Date:0310442832 12.09.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	***EXPORT ITEM***	***Qty***	***UOM***	***FOB (Rs.)***	***FOB (Currency)***
1	***62/0-*** *Ethylene Vinyl Acetate Polymer Based Adhesive in Solid Form having EVA 25% & MIN 30% Hydrocarbone Resin (FEVICOL SA 7707M)*	*50000.000*	*K.G*	*3150000.00*	*70000.00 US$*

			Total	*3,150,000.00*	*70,000.00*

Sl.No.	***IMPORT ITEM***	***Qty***	***UOM***	***CIF (Rs.)***	***CIF (Currency)***
1	*ETHYLENE VINYL ACETATE*	*12750.000*	*K.G*	*1373385.00*	*30217.50 US$*
2	*HYDROCARBON RESIN*	*15300.000*	*K.G*	*994401.00*	*21879.00 US$*
			Total	*2,367,786.00*	*52,096.50*

Decision: With D/o C&PC OM No. 46011/44/2006-PC.II dated 28.09.2006, following adhoc norms are **approved**:

EXPORT ITEM	**QTY**	**IMPORT ITEM**	**QTY**
FEVICOL SA 7707M Ethylene Vinyl Acetate Polymer Based Adhesive in Solid Form having EVA 25% & 30% Hydrocarbon Resin (FEVICOL SA 7707M)	1 kg	1. Ethylene Vinyl Acetate	0.255 kg
		2. Hydrocarbon	0.306 kg

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Case No.:87/27/83-ALC1/2007	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
HQ File :01/83/050/01161/AM08/	RLA File :03/95/040/00262/AM08/	Lic.No/Date:0310442793 12.09.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	***EXPORT ITEM***	***Qty***	***UOM***	***FOB (Rs.)***	***FOB (Currency)***
1	***62/0-*** *FEVICOL SUPERGLUE 1 GM (CYNOACRYLATE ADHESIVE WITH 100% SOLID CONTENT (NET WEIGHT 316.80 KGS)*	*316800.000*	*Number*	*1189575.00*	*26435.00 US$*
			Total	*1,189,575.00*	*26,435.00*

Sl.No.	***IMPORT ITEM***	***Qty***	***UOM***	***CIF (Rs.)***	***CIF (Currency)***
1	*CYNOACRYLATE ADHESIVE*	*318.380*	*K.G*	*144706.00*	*3183.84 US$*
			Total	*144,706.00*	*3,183.84*

Decision: With D/o C&PC OM No. 46011/46/2006-PC.II dated 06.12.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Fevicol Superglue 1 gm. (Cynoacrylate Adhesive with 100% Solid Content) (Net Weight 316.80 kg)	1 No.	Cynoacrylate Adhesive	1.049 gm.

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Case No.:89/27/83-ALC1/2007	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
HQ File :01/83/050/01163/AM08/	RLA File :03/95/040/01158/AM07/	Lic.No/Date:0310442815 12.09.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*EXPORT ITEM*	*Qty*	*UOM*	*FOB (Rs.)*	*FOB (Currency)*
1	***62/0-*** *Ethylene Vinyl Acetate (EVA) Based Wax In Solid Form Having EVA 25+/-2% and Paraffin Wax 75+/-2%*	*120000.000*	*K.G*	*8775000.00*	*195000.00 US$*
			Total	*8,775,000.00*	*195,000.00*

Sl.No.	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*
1	*PARAFFIN WAX*	*90480.000*	*K.G*	*4235685.00*	*93194.40 US$*
2	*ETHYLENE VINYL ACETATE*	*30240.000*	*K.G*	*3078674.00*	*67737.60 US$*
			Total	*7,314,359.00*	*160,932.00*

Decision: With D/o C&PC OM No. 46011/44/2006-PC.II dated 17.03.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Pidiwax 947 Ethylene Vinyl Acetate (EVA) Based Wax in Solid Form having EVA 25 +/-2% and Paraffin Wax 75 +/-2%	1 kg	1. Paraffin Wax	0.754 kg
		2. Ethylene Vinyl Acetate	0.252 kg

90	**Case No.:33/46/87-**	Party Name:PUNEET RESINS	Meet No/Date:46/87-	**Status:Case**

	ALC1/2007	LTD.,	ALC1/2007 26.03.2008	**Approved**
	HQ File :01/87/050/00658/AM08/	RLA File :03/95/040/00588/AM08/	Lic.No/Date:0310443384 17.09.2007	Defer Date:
	Decision: Case approved in NC Meeting No. 41/08 dated 20.02.2008 in manual cases with Headquarters File No. 01/83/050/01426/AM08/DES-VII (Case No. A-572).			

91	**Case No.:34/46/87-ALC1/2007**	Party Name:S.P.SINHA & CO.	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
	HQ File :01/87/050/00659/AM08/	RLA File :02/24/040/00134/AM08/	Lic.No/Date:0210104078 18.09.2007	Defer Date:
	Decision: Case approved in NC Meeting No. 40/08 dated 13.02.2008 in manual cases with Headquarters File No. 01/87/050/00463/AM08/DES-VII (Case No. A-527).			

92	**Case No.:35/46/87-ALC1/2007**	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
	HQ File :01/87/050/00660/AM08/	RLA File :31/24/040/00203/AM08/	Lic.No/Date:3110030854 20.09.2007	Defer Date:
	Decision: Case approved in NC Meeting No. 40/08 dated 13.02.2008 in manual cases with Headquarters File No. 01/87/050/00464/AM08/DES-VIII (Case No. A-526).			

95	**Case No.:37/46/87-ALC1/2007**	Party Name: INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
	HQ File :01/87/050/00662/AM08/	RLA File :03/94/040/00686/AM08/	Lic.No/Date:0310445425 08.10.2007	Defer Date:
	Decision: Case approved in NC Meeting No. 40/08 dated 13.02.2008 in manual cases with Headquarters File No. 01/87/050/00466/AM08/DES-VII (Case No. A-532).			

100	**Case No.:42/46/87-ALC1/2007**	Party Name:J K TYRE & INDUSTRIES LTD.	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
	HQ File :01/87/050/00667/AM08/	RLA File :05/24/040/00593/AM08/	Lic.No/Date:0510211275 31.10.2007	Defer Date:
	Decision: Case approved in NC Meeting No. 45/08 dated 19.03.2008 in manual cases with Headquarters File No. 01/87/050/00570/AM08/DES-VII (Case No. A-623).			

106	**Case No.:47/46/87-ALC1/2007**	Party Name:HENKEL CAC PRIVATE LIMITED	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
	HQ File :01/87/050/00672/AM08/	RLA File :03/94/040/00847/AM08/	Lic.No/Date:0310451215 22.11.2007	Defer Date:
	Decision: Case approved in NC Meeting No. 42/08 dated 27.02.2008 in manual cases with Headquarters File No. 01/87/050/00569/AM08/DES-VII (Case No. A-597).			

117	**Case No.:62/46/87-ALC1/2007**	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
	HQ File :01/87/050/00687/AM08/	RLA File :03/94/040/00955/AM08/	Lic.No/Date:0310455408 27.12.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*EXPORT ITEM*	*Qty*	*UOM*	*FOB (Rs.)*	*FOB (Currency)*
1	***62/0-*** *PNEUMATIC RADIAL TYRES REINFORCED WITH NYLON / POLYESTER TYRE CORD WARP SHEET OTHER THAN BUS AND TRUCK TYRES (OFF HIGHWAY RADIAL TYRES FOR TRACTOR AND IMPLEMENT)*	*491340.000*	*K.G*	*62334000.00*	*1564200.00 US$*
			Total	*62,334,000.00*	*1,564,200.00*

Sl.No.	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*
1	*NATURAL RUBBER*	*122835.000*	*K.G*	*13461200.00*	*337796.74 US$*
2	*SYNTHETIC RUBBER : PBR*	*14740.200*	*K.G*	*1218800.00*	*30584.69 US$*
3	*SYNTHETIC RUBBER : SBR - 1502*	*24567.000*	*K.G*	*1933500.00*	*48519.45 US$*
4	*SYNTHETIC RUBBER : SBR - 1712*	*98268.000*	*K.G*	*6657200.00*	*167056.46 US$*
5	*CARBON BLACK*	*142488.600*	*K.G*	*6132400.00*	*153887.08 US$*
6	*NYLON TYRE CORD FABRIC (DIPPED)*	*55521.420*	*K.G*	*10177600.00*	*255397.74 US$*
7	*POLYESTER TYRE CORD FABRIC (DIPPED)*	*12283.500*	*K.G*	*1811100.00*	*45447.93 US$*
8	*BEAD WIRE*	*10318.140*	*K.G*	*390600.00*	*9801.76 US$*
9	*RUBBER CHEMICAL : ANTIOXIDANTS*	*5650.410*	*K.G*	*923200.00*	*23166.88 US$*
10	*RUBBER CHEMICAL : ACCELERATOR*	*2456.700*	*K.G*	*352400.00*	*8843.16 US$*
11	*RUBBER CHEMICAL :*	*7370.100*	*K.G*	*1439100.00*	*36112.92*

	RETARDERS				*US$*
12	*ZINC OXIDE*	*7370.100*	*K.G*	*939800.00*	*23583.44 US$*
13	*MISCELLANEOUS CHEMICALS : STEARIC ACID*	*7370.100*	*K.G*	*343600.00*	*8622.33 US$*
14	*MISCELLANEOUS CHEMICALS : MICROCRYSTALLINE WAX*	*4913.400*	*K.G*	*288800.00*	*7247.18 US$*
15	*MISCELLANEOUS CHEMICALS : TACKFIERS*	*245.670*	*K.G*	*22500.00*	*564.62 US$*
16	*MISCELLANEOUS CHEMICALS : SOFTNERS*	*982.680*	*K.G*	*66600.00*	*1671.27 US$*
17	*INSOLUBLE SULPHUR*	*4913.400*	*K.G*	*332900.00*	*8353.83 US$*
18	*PRECIPITATED SILICA*	*786.140*	*K.G*	*26600.00*	*667.50 US$*
			Total	*46,517,900.00*	*1,167,324.98*

Decision: With DIPP letter dated 19.09.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Pneumatic Radial Tyres Reinforced with Nylon/ Polyester Tyre Cord Warp Sheet other than Bus and Truck Tyres (Off Highway Radial Tyres for Tractor and Implement)	100 kg	1(a). Natural Rubber	25.00 kg
		1(b). Synthetic Rubber: (i) PBR (ii) SBR-1502 (iii) SBR-1702	 3.00 kg 5.00 kg 20.00 kg
		2. Carbon Black	29.00 kg
		3. Nylon Tyre Cord Fabric (Dipped)	11.30 kg
		4. Polyester Tyre Cord Fabric (Dipped)	2.50 kg
		5. Bead Wire	2.10 kg
		6. Rubber Chemicals: (i) Antioxidants (ii) Accelerator (iii) Retarders	 1.15 kg 0.50 kg 1.50 kg
		7. Zinc Oxide	1.50 kg
		8. Miscellaneous Chemicals: (i) Stearic Acid (ii) Microcrystalline Wax (iii) Tackifiers (iv) Softners (v) Insoluble Sulphur	 1.50 kg 1.00 kg 0.05 kg 0.20 kg 1.00 kg
		9. Precipitated Silica	0.16 kg
Note: Value Cap on Rubber Chemicals and Miscellaneous Chemicals as per General Note 8 of Handbook of Procedure, Vol. 2.			

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Case No.:76/46/87-ALC1/2007	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
HQ File :01/87/050/00701/AM08/	RLA File :02/24/040/00263/AM08/	Lic.No/Date:0210107745 02.01.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	***EXPORT ITEM***	***Qty***	***UOM***	***FOB (Rs.)***	***FOB (Currency)***
1	***63/0-*** *Polypropylene*	*12000.000*	*M.T*	*669480000.00*	*0.00 US$*
			Total	*669,480,000.00*	*0.00*

Sl.No.	***IMPORT ITEM***	***Qty***	***UOM***	***CIF (Rs.)***	***CIF (Currency)***
1	*Naphtha*	*15276.000*	*M.T*	*532655025.00*	*13366500.00 US$*
2	*Catalyst (ZN 118, ZNM1Z 230, ZN GF2A-1, Lynx-1010HA, Z-213, Donor-C, Donor-D, TEAL, HS Catalyst)*	*4992.000*	*K.G*	*73604544.00*	*1847040.00 US$*
3	*Additives (ATMER 63, Crodamide ER, PEPQ, Syloblock 45 H, Sodium BENZOATE, Nalco-39M, Calcuim Stearate, Glycol Mono Stearate, GMS 40, Hyperform HPN)*	*30000.000*	*K.G*	*4184250.00*	*105000.00 US$*
4	*Anti-Oxidants (DHT 4A, Irganox 1010, Irganox 1076, Irganox 20, Irgafos 168, DSTDP, Irganox 1330)*	*20604.000*	*K.G*	*4515882.00*	*113322.00 US$*
			Total	*614,959,701.00*	*15,431,862.00*

Decision: With D/o C&PC OM No. 46011/260/2004-PC.II dated 09/12.03.2007, following adhoc norms are **approved**:

EXPORT ITEM	**QTY**	**IMPORT ITEM**	**QTY**
Polypropylene (Homopolymer)/Granules	1 MT	1. **Naphtha**	1.273 MT
		2. **Catalyst** (ZN GF2A-1H/ Lynx 1010 HA/ Donor-C/ Donor-D/ TEAL/ ZN 111-4/ ZNM1/ZN 118	0.416 kgs
		3. **Anti-oxidants** (DHT 4A/ Irganox 1010/	1.717 kgs

		Irganox 1076/ Irgafos 168/ DSTDP/ Irganox 1330)	
		4. **Additives** (ATMER 63/ Crodamide ER/ PEPQ/ Syloblock 45 H/ Calcium Stearate/ Glycol Mono Stearate/ Nalco-39M/ Sodium BENZOATE/ GMS 40/ Hyperform HPN)	2.500 kgs

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Case No.:67/46/87-ALC1/2007	Party Name:REGALIA LAMINATES	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
HQ File :01/87/050/00692/AM08/	RLA File :05/24/040/00737/AM08/	Lic.No/Date:0510214343 03.01.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	***EXPORT ITEM***	***Qty***	***UOM***	***FOB (Rs.)***	***FOB (Currency)***
1	***63/0-*** *PRE PREGS (RESIN IMPREGNATED COTTON FABRIC) PRE PREGS*	*50000.000*	*K.G*	*5297100.00*	*134615.00 US$*
			Total	*5,297,100.00*	*134,615.00*

Sl.No.	***IMPORT ITEM***	***Qty***	***UOM***	***CIF (Rs.)***	***CIF (Currency)***
1	*PHENOL PURITY 90-100%*	*32479.000*	*K.G*	*2273530.00*	*58296.00 US$*
2	*METHANOL PURITY 90-100%*	*17526.000*	*K.G*	*350520.00*	*8988.00 US$*
			Total	*2,624,050.00*	*67,284.00*

Decision: With D/o C&PC OM No. 46011/163/2006-PC.II dated 24.09.2007, following adhoc norms are **approved**:

EXPORT ITEM	**QTY**	**IMPORT ITEM**	**QTY**
Pre Pregs/Phenolic Resin Impregnated Cotton Fabric	1 kg	1. Phenol	0.617 kg
		2. Methanol	0.333 kg

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Case No.:71/46/87-ALC1/2007	Party Name:POLMANN INDIA LTD.	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
HQ File :01/87/050/00696/AM08/	RLA File :03/95/040/00988/AM08/	Lic.No/Date:0310457225 10.01.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*EXPORT ITEM*	*Qty*	*UOM*	*FOB (Rs.)*	*FOB (Currency)*
1	***63/0-*** *Additive Masterbatch (Modified LLDPE compound) PPA-MB-08*	*30000.000*	*K.G*	*7732275.00*	*196500.00 US$*
			Total	*7,732,275.00*	*196,500.00*

Sl.No.	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*
1	*Viton freeflow*	*2472.000*	*K.G*	*2083469.58*	*52282.80 US$*
2	*Linear low density polyethylene (LLDPE)*	*28428.000*	*K.G*	*1812569.28*	*45484.80 US$*
			Total	*3,896,038.86*	*97,767.60*

Decision: With D/o C&PC OM No. 46011/72/2007-PC.II dated 18.03.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Additive Master Batch (Modified LLDPE Compound containing 92 +/- 1% LLDPE and 8 +/- 1% Viton Fluoroelastomer) PPA-MB-08	1 kg	1. LLDPE Granules	0.9476 kg
		2. Relevant Viton Free-flow (Fluoroelastomer)	0.0824 kg

	Case No.:63/46/87-ALC1/2007	Party Name:WELSET PLAST EXTRUSIONS PVT.LTD.	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
	HQ File :01/87/050/00688/AM08/	RLA File :03/95/040/00811/AM08/	Lic.No/Date:0310457619 14.01.2008	Defer Date:

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Application: Request is for adhoc norms for following:

Sl.No.	*EXPORT ITEM*	*Qty*	*UOM*	*FOB (Rs.)*	*FOB (Currency)*
1	***62/0-*** *PVC COMPOUND (MEDICAL GRADE)*	*30000.000*	*K.G*	*2038650.00*	*48539.29 US$*
			Total	*2,038,650.00*	*48,539.29*

Sl.No.	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*
1	*PVC RESIN*	*16500.000*	*K.G*	*672210.00*	*16005.00 US$*

2	*PLASTICIZER*	*13500.000*	*K.G*	*980910.00*	*23355.00 US$*
3	*STABILIZER*	*1500.000*	*K.G*	*189000.00*	*4500.00 US$*
			Total	*1,842,120.00*	*43,860.00*

Decision: With D/o C&PC OM No. 46011/107/2007-PC.II dated 11.01.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound (Medical Grade)	1 kg	1. PVC Resin	0.5486 kg
		2. Plasticizer (Di Octyl Phthalate)	0.4488 kg
		3. Stabilizer	0.0498 kg

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Case No.:1/39/87-ALC1/2007	Party Name:K.R.T. POLYMERS,	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
HQ File :01/87/050/00574/AM08/	RLA File :32/24/040/00071/AM08/	Lic.No/Date:3210037090 24.01.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*EXPORT ITEM*	*Qty*	*UOM*	*FOB (Rs.)*	*FOB (Currency)*
1	***63/0-*** *LONGLASTING INSECTISIDE HDPE MOSQUITO BED NET containing net content of HDPE 99.083 M.T. And ADDITIVE MASTERBATCH 13.417 M.T.*	*112.500*	*M.T*	*23177251.00*	*551839.31 US$*
			Total	*23,177,251.00*	*551,839.31*

Sl.No.	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*
1	*HDPE GRANULES HD55EF010*	*108.000*	*M.T*	*7258650.00*	*172825.00 US$*
2	*ADDITIVE MASTER BATCH NPTT 1, NPTT 2.*	*14.625*	*M.T*	*4553220.00*	*108410.00 US$*
			Total	*11,811,870.00*	*281,235.00*

Decision: With D/o C&PC OM No. 46011/112/2007-PC.II dated 05.02.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY

Longlasting Insecticides HDPE Mosquito Bed Net (HDPE Knitted Fabrics)	1 kg	1. HDPE Granules	0.960 kg
		2. Relevant Additive Master Batch (NPTT-1/NPTT-2)	0.130 kg

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Case No.:80/46/87-ALC1/2007	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
HQ File :01/87/050/00705/AM08/	RLA File :03/94/040/01010/AM08/	Lic.No/Date:0310459791 01.02.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	**62/0-** PNEUMATIC RADIAL TYRES REINFORCED WITH NYLON / POLYESTER TYRE CORD WARP SHEET OTHER THAN BUS AND TRUCK TYRES (OFF HIGHWAY RADIAL TYRES FOR TRACTOR AND IMPLEMENT)	491340.000	K.G	62334000.00	1564200.00 US$
			Total	62,334,000.00	1,564,200.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	NATURAL RUBBER	122835.000	K.G	13461200.00	337796.74 US$
2	SYNTHETIC RUBBER : PBR	14740.200	K.G	1218800.00	30584.69 US$
3	SYNTHETIC RUBBER : SBR - 1502	24567.000	K.G	1933500.00	48519.45 US$
4	SYNTHETIC RUBBER : SBR - 1712	98268.000	K.G	6657200.00	167056.46 US$
5	CARBON BLACK	142488.600	K.G	6132400.00	153887.08 US$
6	NYLON TYRE CORD FABRIC (DIPPED)	55521.420	K.G	10177600.00	255397.74 US$
7	POLYESTER TYRE CORD FABRIC (DIPPED)	12283.500	K.G	1811100.00	45447.93 US$
8	BEAD WIRE	10318.140	K.G	390600.00	9801.76 US$

9	RUBBER CHEMICAL : ANTIOXIDANTS	5650.410	K.G	923200.00	23166.88 US$
10	RUBBER CHEMICAL : ACCELERATOR	2456.700	K.G	352400.00	8843.16 US$
11	RUBBER CHEMICAL : RETARDERS	7370.100	K.G	1439100.00	36112.92 US$
12	ZINC OXIDE	7370.100	K.G	939800.00	23583.44 US$
13	MISCELLANEOUS CHEMICALS : STEARIC ACID	7370.100	K.G	343600.00	8622.33 US$
14	MISCELLANEOUS CHEMICALS : MICROCRYSTALLINE WAX	4913.400	K.G	288800.00	7247.18 US$
15	MISCELLANEOUS CHEMICALS : TACKIFIERS	245.670	K.G	22500.00	564.62 US$
16	MISCELLANEOUS CHEMICALS : SOFTNERS	982.680	K.G	66600.00	1671.27 US$
17	INSOLUBLE SULPHUR	4913.400	K.G	332900.00	8353.83 US$
18	PRECIPITATED SILICA	786.140	K.G	26600.00	667.50 US$
			Total	46,517,900.00	1,167,324.98

Decision: With DIPP letter dated 19.09.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Pneumatic Radial Tyres Reinforced with Nylon/ Polyester Tyre Cord Warp Sheet other than Bus and Truck Tyres (Off Highway Radial Tyres for Tractor and Implement)	100 kg	1(a). Natural Rubber	25.00 kg
		1(b). Synthetic Rubber: (i) PBR (ii) SBR-1502 (iii) SBR-1702	 3.00 kg 5.00 kg 20.00 kg
		2. Carbon Black	29.00 kg
		3. Nylon Tyre Cord Fabric (Dipped)	11.30 kg
		4. Polyester Tyre Cord Fabric (Dipped)	2.50 kg
		5. Bead Wire	2.10 kg
		6. Rubber Chemicals: (i) Antioxidants (ii) Accelerator (iii) Retarders	 1.15 kg 0.50 kg 1.50 kg
		7. Zinc Oxide	1.50 kg
		8. Miscellaneous Chemicals: (i) Stearic Acid (ii) Microcrystalline Wax (iii) Tackifiers	 1.50 kg 1.00 kg 0.05 kg

		(iv) Softners (v) Insoluble Sulphur	0.20 kg 1.00 kg
		9. Precipitated Silica	0.16 kg

Note: Value Cap on Rubber Chemicals and Miscellaneous Chemicals as per General Note 8 of Handbook of Procedure, Vol. 2.

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Case No.:61/46/87-ALC1/2007	Party Name:K.R.T. POLYMERS,	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
HQ File :01/87/050/00686/AM08/	RLA File :32/24/040/00081/AM08/	Lic.No/Date:3210037282 19.02.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*EXPORT ITEM*	*Qty*	*UOM*	*FOB (Rs.)*	*FOB (Currency)*
1	***63/0-*** *LONGLASTING INSECTISIDE HDPE MOSQUITO BED NET Containing net content of HDPE 102.753 M.T. and ADDITIVE MASTER BATCH 13.922 M.T.*	*116.675*	*M.T*	*24654062.00*	*587001.47 US$*
			Total	*24,654,062.00*	*587,001.47*

Sl.No.	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*
1	*HDPE GRANUELS HD55EF010*	*112.000*	*M.T*	*7840000.00*	*186666.66 US$*
2	*ADDITIVE MASTER BATCH NPTT 1, NPTT 2*	*15.165*	*M.T*	*4724500.00*	*112488.09 US$*
			Total	*12,564,500.00*	*299,154.75*

Decision: With D/o C&PC OM No. 46011/112/2007-PC.II dated 05.02.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Longlasting Insecticides HDPE Mosquito Bed Net (HDPE Knitted Fabrics)	1 kg	1. HDPE Granules	0.960 kg
		2. Relevant Additive Master Batch (NPTT-1/NPTT-2)	0.130 kg

148	**Case No.:69/46/87-ALC1/2007**	Party Name:K.R.T. POLYMERS,	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Approved**
	HQ File :01/87/050/00694/AM08/	RLA File :32/24/040/00085/AM08/	Lic.No/Date:3210037426 07.03.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*EXPORT ITEM*	*Qty*	*UOM*	*FOB (Rs.)*	*FOB (Currency)*
1	***63/0-*** *LONGLASTING INSECTICIDES HDPE MOSQUITO BEDNET. (HDPE Knitted Fabrics)*	*231.240*	*M.T*	*48741050.00*	*1160501.19 US$*
			Total	*48,741,050.00*	*1,160,501.19*

Sl.No.	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*
1	*HDPE GRANUELS*	*212900.000*	*K.G*	*15540000.00*	*370000.00 US$*
2	*ADDITIVE MASTER BATCH NPTT 1, NPTT 2*	*30.000*	*M.T*	*9300000.00*	*221428.57 US$*
			Total	*24,840,000.00*	*591,428.57*

Decision: With D/o C&PC OM No. 46011/112/2007-PC.II dated 05.02.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Longlasting Insecticides HDPE Mosquito Bed Net (HDPE Knitted Fabrics)	1 kg	1. HDPE Granules	0.960 kg
		2. Relevant Additive Master Batch (NPTT-1/NPTT-2)	0.130 kg

3.2 Following cases rejected in earlier Norms Committee Meetings were withdrawn**:**

ONLINE CASES

13	**Case No.:8/41/82-ALC1/2006**	Party Name:BHAGWAN SINGH TANDON	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Rejected**
	HQ File :01/82/050/01393/AM07/	RLA File :05/24/040/00724/AM07/	Lic.No/Date:0510195599 04.12.2006	Defer Date:

	Decision: Case rejected in NC Meeting No. 45/08 dated 19.03.2008.

14	**Case No.:9/43/80-ALC2/2006**	Party Name:KINECO PVT. LTD.	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Rejected**
	HQ File :01/80/050/01120/AM07/	RLA File :17/24/040/00065/AM07/	Lic.No/Date:1710001491 28.12.2006	Defer Date:
	Decision: Case rejected in NC Meeting No. 45/08 dated 19.03.2008.			

27	**Case No.:6/6/87-ALC1/2007**	Party Name:UNIVERSAL POLYCHEM INDIA PVT. LTD	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Rejected**
	HQ File :01/87/050/01075/AM07/	RLA File :05/24/040/00991/AM07/	Lic.No/Date:0510200350 02.03.2007	Defer Date:
	Decision: Case rejected in NC Meeting No. 45/08 dated 19.03.2008.			

50	**Case No.:41/8/87-ALC1/2007**	Party Name:CONCORD NONWOVEN INDUSTRIES PVT. LTD.,	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Rejected**
	HQ File :01/87/050/00085/AM08/	RLA File :02/24/040/00020/AM08/	Lic.No/Date:0210100571 04.05.2007	Defer Date:
	Decision: Case rejected in NC Meeting No. 45/08 dated 19.03.2008.			

3.3 Committee, after deliberations, transferred following applications to other Norms Committee:

ONLINE CASES

81	**Case No.:31/46/87-ALC1/2007**	Party Name:GEI INDUSTRIAL SYSTEMS LTD.,	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Transferred to Different Section**
	HQ File :01/87/050/00656/AM08/	RLA File :11/24/040/00024/AM08/	Lic.No/Date:1110015896 27.08.2007	Defer Date:26.03.2008

Application: Request is for adhoc norms for following:

Sl.No.	***EXPORT ITEM***	***Qty***	***UOM***	***FOB (Rs.)***	***FOB (Currency)***
1	***61/0-*** *PROCESS GAS COOLER*	*1.000*	*Set*	*182910002.18*	*4516296.35 US$*
2	***61/0-*** *LUBE OIL COOLER*	*1.000*	*Set*	*31121999.82*	*768444.44 US$*
3	***61/0-*** *PROCESS GAS*	*1.000*	*Set*	*57794789.12*	*1427031.83*

	COOLER				*US$*	
4	***61/0-*** *PROCESS GAS COOLER*	*1.000*	*Set*	*52502788.98*	*1296365.16 US$*	
5	***61/0-*** *LUBE OIL COOLER*	*1.000*	*Set*	*28587988.94*	*705876.27 US$*	
			Total	*352,917,569.04*	*8,714,014.05*	
Sl.No.	***IMPORT ITEM***	***Qty***		***UOM***	***CIF (Rs.)***	***CIF (Currency)***
1	*C. S. TUBE*	*254.888*		*M.T*	*12846330.00*	*317193.33 US$*
2	*S. S. TUBE*	*19.677*		*M.T*	*7477260.00*	*184623.71 US$*
3	*ALUMINIUM TUBE/ALUMINIUM MUFF TUBE*	*239.994*		*M.T*	*32399244.00*	*799981.34 US$*
4	*NON ALLOY STEEL PLATE*	*229.269*		*M.T*	*16048809.00*	*396266.88 US$*
5	*S. S. PLATE*	*7.676*		*M.T*	*2325676.50*	*57424.11 US$*
6	*AXIAL FLOW IMPELLER*	*93.000*		*Number*	*3859500.00*	*95296.29 US$*
7	*ELECTRIC MOTOR*	*93.000*		*Number*	*15438000.00*	*381185.20 US$*
8	*VIBRATION SWITCH/TRANCDUCER*	*186.000*		*Number*	*3534000.00*	*87259.26 US$*
9	*TURBULATOR*	*1696.000*		*Number*	*3731200.00*	*92128.40 US$*
10	*C. S. PIPES*	*34.847*		*M.T*	*2090844.00*	*51625.77 US$*
11	*S. S. PIPES*	*0.179*		*M.T*	*53550.00*	*1322.22 US$*
12	*C. S. FLANGES*	*384.000*		*Number*	*4838400.00*	*119466.67 US$*
13	*S. S. FLANGES*	*70.000*		*Number*	*3675000.00*	*90740.74 US$*
14	*BEARINGS*	*186.000*		*Number*	*985800.00*	*24340.74 US$*
15	*M. S. BEAM / UC SECTION*	*13.073*		*Number*	*588262.50*	*14525.00 US$*
16	*M. S. CHANNEL*	*20.370*		*Number*	*916650.00*	*22633.33 US$*
17	*OIL*	*3960.000*		*Litre*	*542520.00*	*13395.55 US$*

18	*DISC*	*584.000*	*Number*	*2920000.00*	*72098.75 US$*
19	*VARIABLE FREQUENCY DRIVE & COMPONENTS*	*48.000*	*Number*	*10032000.00*	*247703.71 US$*
20	*PAINTS*	*23200.000*	*Litre*	*4640000.00*	*114567.90 US$*
21	*WELDING ELECTRODES/FILLER WIRE*	*8.000*	*M.T*	*2040000.00*	*50370.37 US$*
22	*TAPS*	*100.000*	*Number*	*980000.00*	*24197.53 US$*
			Total	*131,963,046.00*	*3,258,346.80*

Decision: Committee **transferred case to NC-1 (DES-I)** as export items are categorized as engineering products.

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Case No.:32/46/87-ALC1/2007	Party Name:GEI INDUSTRIAL SYSTEMS LTD.,	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Transferred to Different Section**
HQ File :01/87/050/00657/AM08/	RLA File :03/94/040/00518/AM08/	Lic.No/Date:0310441161 29.08.2007	Defer Date:26.03.2008

Application: Request is for adhoc norms for following:

Sl.No.	***EXPORT ITEM***	***Qty***	***UOM***	***FOB (Rs.)***	***FOB (Currency)***
1	***61/0-*** *LOOP AIR COOLER*	*1.000*	*Set*	*24100000.00*	*595061.73 US$*
2	***61/0-*** *CONCENTRATION COLUMN OVERHEAD CONDENSER*	*1.000*	*Set*	*57400000.00*	*1417283.95 US$*
			Total	*81,500,000.00*	*2,012,345.68*

Sl.No.	***IMPORT ITEM***	***Qty***	***UOM***	***CIF (Rs.)***	***CIF (Currency)***
1	*S. S. TUBE*	*12.474*	*M.T*	*3430350.00*	*84700.00 US$*
2	*C. S. TUBE*	*71.854*	*M.T*	*3621421.44*	*89417.81 US$*
3	*ALUMINIUM COIL/FIN STOCK/STRIPS*	*82.299*	*M.T*	*12344850.00*	*304811.11 US$*
4	*S. S. PLATE*	*14.683*	*M.T*	*3700166.40*	*91362.13*

					US$
5	*C. S. PLATE*	*23.150*	*M.T*	*1655253.60*	*40870.46 US$*
6	*AXIAL FLOW IMPELLER*	*20.000*	*Number*	*780000.00*	*19259.26 US$*
7	*ELECTRIC MOTOR*	*20.000*	*Number*	*2500000.00*	*61728.40 US$*
8	*VIBRATION SWITCH*	*20.000*	*Number*	*380000.00*	*9382.71 US$*
9	*S. S. PIPE*	*1.812*	*M.T*	*548220.75*	*13536.31 US$*
10	*S.S. FLANGE*	*32.000*	*Number*	*16000.00*	*395.06 US$*
11	*C. S. FLANGE*	*128.000*	*Number*	*6400.00*	*158.02 US$*
12	*S. S. FORGED PIPE*	*0.630*	*M.T*	*315000.00*	*7777.78 US$*
13	*PLUGE*	*13546.000*	*Number*	*8128800.00*	*200711.11 US$*
14	*BELTS*	*20.000*	*Number*	*200000.00*	*4938.27 US$*
15	*PULLEY*	*40.000*	*Number*	*600000.00*	*14814.81 US$*
16	*BEARINGS*	*40.000*	*Number*	*160000.00*	*3950.61 US$*
17	*C. S. PIPES*	*5.549*	*M.T*	*221972.00*	*5480.79 US$*
			Total	*38,608,434.19*	*953,294.64*

Decision: Committee **transferred case to NC-1 (DES-I)** as export items are categorized as engineering products.

	Case No.:44/46/87-ALC1/2007	Party Name:INDUSTRIAL MANUFACTURERS.,	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Transferred to Different Section**
	HQ File :01/87/050/00669/AM08/	RLA File :03/94/040/00810/AM08/	Lic.No/Date:0310450202 14.11.2007	Defer Date:26.03.2008

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Application: Request is for adhoc norms for following:

Sl.No.	***EXPORT ITEM***	***Qty***	***UOM***	***FOB (Rs.)***	***FOB (Currency)***
1	***61/0-*** *BLOW DOWN VWSSELS*	*3.000*	*Number*	*37089000.00*	*951000.00 US$*
2	***61/0-*** *SLURRY*	*1.000*	*Number*	*17745000.00*	*455000.00*

	STRIPPING COLUMN				*US$*	
			Total	*54,834,000.00*	*1,406,000.00*	
Sl.No.	***IMPORT ITEM***		***Qty***	***UOM***	***CIF (Rs.)***	***CIF (Currency)***
1	*S. S. DUPLEX PLATE (GRADE: SA 240 UNS 31803/S32205 NO. 1 FINISH)*		*14.234*	*M.T*	*4668686.40*	*119709.91 US$*
2	*S. S. PLATE (GRADE: SA 240 GR. 316L NO. 1 FINISHED)*		*81.708*	*M.T*	*22387964.60*	*574050.37 US$*
3	*BOLTS & NUTS (GRADE: DUPLEX UNS S 31803)*		*1905.000*	*Set*	*666750.00*	*17096.15 US$*
4	*S. S. FLANGE & FORGED RING (GRADE: SA 182 F 316L)*		*96.000*	*Number*	*2016000.00*	*51692.31 US$*
				Total	*29,739,401.00*	*762,548.74*

Decision: Committee **transferred case to NC-1 (DES-I)** as export items are categorized as engineering products.

	Case No.:6/40/80-ALC2/2007	Party Name:LANTEC TECHNOLOGIES	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Transferred to Different Section**
	HQ File :01/80/050/00591/AM08/	RLA File :03/95/040/00822/AM08/	Lic.No/Date:0310450545 16.11.2007	Defer Date:26.03.2008

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Application: Request is for adhoc norms for following:

Sl.No.	***EXPORT ITEM***	***Qty***	***UOM***	***FOB (Rs.)***	***FOB (Currency)***
1	***61/0-*** *LV CONTROL PANEL*	*1.000*	*Number*	*16185000.00*	*415000.00 US$*
			Total	*16,185,000.00*	*415,000.00*

Sl.No.	***IMPORT ITEM***	***Qty***	***UOM***	***CIF (Rs.)***	***CIF (Currency)***
1	*COPPER BUS BAR*	*18.180*	*M.T*	*7272000.00*	*186461.54 US$*
2	*DIRECT ROTARY HANDLE (NS100/250)*	*6.000*	*Number*	*2100.00*	*53.85 US$*

3	*DIRECT ROTARY HANDLE (NS400/630)*	*18.000*	*Number*	*9900.00*	*253.85 US$*
4	*COMPLETE SET FOR DRAW OUT 3P (NS100/250)*	*6.000*	*Number*	*23400.00*	*600.00 US$*
5	*COMPLETE SET FOR DRAW OUT 3P (NS400/630)*	*18.000*	*Number*	*119700.00*	*3069.23 US$*
6	*ACB (NW50H14P-YID)*	*12.000*	*Number*	*2860800.00*	*73353.85 US$*
7	*ACB (NW16H13PF-YID)*	*21.000*	*Number*	*1184715.00*	*30377.31 US$*
8	*ACB (NW08H13PF-YID)*	*31.000*	*Number*	*1748865.00*	*44842.69 US$*
9	*ACB (NW12H13PF-YID)*	*6.000*	*Number*	*338490.00*	*8679.23 US$*
10	*MCCB (NS400H 3P WITHOUT TRIP UNIT)*	*18.000*	*Number*	*108000.00*	*2769.23 US$*
11	*MCCB (93422 (32383 + 32429))*	*6.000*	*Number*	*86400.00*	*2215.38 US$*
12	*TRIP UNIT (STR53URFT)*	*18.000*	*Number*	*151470.00*	*3883.85 US$*
			Total	*13,905,840.00*	*356,560.01*

Decision: Committee **transferred case to NC-1 (DES-I)** as export items are categorized as engineering products.

	Case No.:72/46/87-ALC1/2007	Party Name:GALENTIC PHARMA (INDIA) PVT.LTD.	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Transferred to Different Section**
	HQ File :01/87/050/00697/AM08/	RLA File :03/94/040/01045/AM08/	Lic.No/Date:0310458577 22.01.2008	Defer Date:26.03.2008

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Application: Request is for adhoc norms for following:

Sl.No.	***EXPORT ITEM***	***Qty***	***UOM***	***FOB (Rs.)***	***FOB (Currency)***
1	***62/0-*** *POVIDONE IODINE 10% SOLUTION AS PER BP/USP*	*137700.000*	*Litre*	*17587733.00*	*447525.00 US$*
			Total	*17,587,733.00*	*447,525.00*

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	POVIDONE IODINE AS PER BP / USP	14004.090	K.G	11133252.00	280081.80 US$
			Total	11,133,252.00	280,081.80

Decision: Committee **transferred case to NC-3 (DES-III)** as export items are pharma products.

3.4 Following applications were deferred:

MANUAL CASES

3.4.1	**Case No. A-634**	OSTERN PRIVATE LIMITED	HQ F. No. 01/87/162/644/AM08/DES-VII	**Status: Deferred**
	NC No.: 46/08 Dated:26.03.2008	**CLARIFICATION ON ISSUE OF DFIA UNDER SION H175 WITH EXPORT DESCRIPTION 'PLASTIC BODY BALL POINT PENS'**		

Application: Request is for clarification on issue of DFIA under SION H175 with export description 'Plastic Body Ball Point Pens'.

Decision: Committee decided to seek **comments of Zonal JDGFT, Kolkata along with copy of application filed by firm.**

3.4.2	**Case No. A-635**	RADIANT CHEMTECH PVT. LTD.	HQ F. No. 01/85/162/314/AM08/DES-VII	**Status: Deferred**
	NC No.: 46/08 Dated:26.03.2008	Adv. Lic. No. 0510204311 Dated 31.05.2007	RLA F. No. 05/24/040/00716/AM07	

Application: Request is for fixation of adhoc norms.

Position: Reply received from firm to be sent to be **sent to DIPP along with copy of application.**

3.4.3	**Case No. A-637**	TIPCO INDUSTRIES LTD.	HQ F. No. 01/87/050/622/AM08/DES-VII	**Status: Deferred**
	NC No.: 46/08 Dated:26.03.2008	Adv. Lic. No. 0310047432 Dated 31.07.2000	RLA F. No. 03/24/040/00467/AM01	

Application: Request is for fixation adhoc norms.

Position: Deferred.

3.4.4	**Case No. A-639**	M TECH INNOVATIONS LTD	HQ F. No. 01/81/162/884/AM08/DES-VII	**Status: Deferred**
	NC No.: 46/08 Dated:26.03.2008	Adv. Lic. No. 3110031111 Dated 12.10.2007	RLA F. No. 31/24/040/00221/AM08	

Application: Request is for fixation of adhoc norms.

Decision: The case is also listed as **Case No. 39/46/87-ALC1/2007 (Online F. No. 01/87/050/00664/AM08)** in online agenda at Sl. No. (97) of this NC Meeting and has been deferred. Hence manual file has been merged with online case.

3.4.5	**Case No. A-640**	DCM SHRIRAM CONSOLIDATED LIMITED	HQ F. No. 01/87/050/562/AM08/DES-VII	**Status: Deferred**
	NC No.: 46/08 Dated:26.03.2008	Adv. Lic. No. 0510210136 Dated 08.10.2007	RLA F. No. 05/24/040/00536/AM08	

Application: Request is for fixation of adhoc norms.

Decision: The case is also listed as **Case No. 38/46/87-ALC1/2007 (Online F. No. 01/87/050/00663/AM08)** in online agenda at Sl. No. (96) of this NC Meeting and has been deferred. Hence manual file has been merged with online case.

3.4.6	**Case No. A-643**	PLASTIC PRODUCTS ENGG. CO.	HQ F. No. 01/87/050/57/AM08/DES-VII	**Status: Deferred**
	NC No.: 46/08 Dated:26.03.2008	Adv. Lic. No. 0810063418 Dated 06.03.2007	RLA F. No. 08/24/040/00199/AM07	

Application: Request is for fixation of adhoc norms.

Position: Reply from firm forwarded to **D/o C&PC on 03.10.2007 may again be forwarded to them.**

3.4.7	**Case No. A-647**	VISEN INDUSTRIES LTD.	HQ F. No. 01/87/050/566/AM08/DES-VII	**Status: Deferred**
	NC No.: 46/08 Dated:26.03.2008	Adv. Lic. No. 0310454136 Dated 14.12.2007	RLA F. No. 03/95/040/00875/AM08	

Application: Request is for fixation of adhoc norms.

Position: Deferred.

3.4.8	**Case No. A-648**	PRECIOUS PLASTO PACKAGING PVT. LTD.	HQ F. No. 01/87/050/567/AM08/DES-VII	**Status: Deferred**
	NC No.: 46/08 Dated:26.03.2008	Adv. Lic. No. 0310454102 Dated 14.12.2007	RLA F. No. 03/95/040/00502/AM08	

Application: Request is for fixation of adhoc norms.

Position: Deferred.

3.4.9	**Case No. A-649**	PRECIOUS PLASTO PACKAGING PVT. LTD.	HQ F. No. 01/87/050/565/AM08/DES-VII	**Status: Deferred**
	NC No.: 46/08 Dated:26.03.2008	Adv. Lic. No. 0310454098 Dated 14.12.2007	RLA F. No. 03/95/040/00439/AM08	

Application: Request is for fixation of adhoc norms.

Position: Deferred.

3.4.10	**Case No. A-650**	PLASTIC PRODUCTS ENTERPRISE	HQ F. No. 01/87/050/560/AM08/DES-VII	**Status: Deferred**
	NC No.: 46/08 Dated:26.03.2008	Adv. Lic. No. 0810068080 Dated 25.10.2007	RLA F. No. 08/24/040/00122/AM08	

Application: Request is for fixation of adhoc norms.

Decision: The case is also listed as **Case No. 41/46/87-ALC1/2007 (Online F. No. 01/87/050/00666/AM08)** in online agenda at Sl. No. (99) of this NC Meeting and has been deferred. Hence manual file has been merged with online case.

ONLINE CASES

4	**Case No.:832/24/87-ALC1/2007**	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/01234/AM06/	RLA File :08/24/040/00188/AM06/	Lic.No/Date:0810053221 16.01.2006	Defer Date:23.04.2008
	Position: No detail regarding items of export and import is available in online agenda and copy of application is also not received. Hence case was withdrawn and RLA, Ahmedabad **has been requested to furnish a copy of application**.			

5	**Case No.:2/7/85-ALC3/2006**	Party Name:LASTOLITE INDIA PRIVATE LIMITED	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/85/050/00018/AM07/	RLA File :04/24/040/00030/AM07/	Lic.No/Date:0410080933 02.05.2006	Defer Date:23.04.2008
	Position: DGFT File is with D/o C&PC and comments are awaited from them.			

8	**Case No.:4/30/82-ALC1/2006**	Party Name:MELZER CHEMICALS PVT. LTD	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/82/050/00933/AM07/	RLA File :31/24/040/00200/AM07/	Lic.No/Date:3110026478 14.09.2006	Defer Date:23.04.2008
	Position: As case pertains to Chemicals Division of D/o C&PC, **a copy of application has been sent Shri Jasbir Singh, Industrial Advisor** for their comments.			

9	**Case No.:3/30/85-ALC3/2006**	Party Name:KUBER CONSTRUCTION PRIVATE LIMITED,	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/85/050/00145/AM07/	RLA File :02/24/040/00197/AM07/	Lic.No/Date:0210094438 17.10.2006	Defer Date:23.04.2008
	Position: D/L No. 46011/95/2007-PC.II dated 05.11.2007 by D/o C&PC; reminder is to be issued by DGFT.			

12	**Case No.:5/43/87-ALC1/2006**	Party Name:REGALIA LAMINATES	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00716/AM07/	RLA File :05/24/040/00539/AM07/	Lic.No/Date:0510193987 08.11.2006	Defer Date:09.04.2008
	Position: Deferred.			

22	**Case No.:12/2/87-ALC1/2007**	Party Name:SRF POLYMERS LIMITED	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/01007/AM07/	RLA File :04/24/040/00176/AM07/	Lic.No/Date:0410087576 13.02.2007	Defer Date:23.04.2008

	Position: D/L reminder to be issued as in other cases of same firm.

23	**Case No.:15/49/87-ALC1/2006**	Party Name:SRF POLYMERS LIMITED	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/01008/AM07/	RLA File :04/24/040/00250/AM07/	Lic.No/Date:0410087577 13.02.2007	Defer Date:23.04.2008
	Position: D/L reminder to be issued as in other cases of same firm.			

24	**Case No.:10/50/87-ALC1/2006**	Party Name:SRF POLYMERS LIMITED	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/01024/AM07/	RLA File :04/24/040/00396/AM07/	Lic.No/Date:0410087644 15.02.2007	Defer Date:23.04.2008
	Position: D/L reminder to be issued as in other cases of same firm.			

26	**Case No.:11/4/80-ALC2/2007**	Party Name:MARUTI TECHNO RUBBER PVT.LTD.	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/80/050/01427/AM07/	RLA File :05/24/040/00959/AM07/	Lic.No/Date:0510200249 01.03.2007	Defer Date:23.04.2008
	Position: **Copy of application is to be sent to D/o C&PC**.			

31	**Case No.:15/8/87-ALC1/2007**	Party Name:SRF POLYMERS LIMITED	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/01150/AM07/	RLA File :04/24/040/00490/AM07/	Lic.No/Date:0410088619 28.03.2007	Defer Date:23.04.2008
	Position: D/L reminder to be issued as in other cases of same firm.			

34	**Case No.:5/46/87-ALC1/2007**	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00630/AM08/	RLA File :03/95/040/01649/AM07/	Lic.No/Date:0310425425 02.04.2007	Defer Date:23.04.2008
	Position: Case considered in NC Meeting No. 42/08 dated 27.02.2008 in manual cases with Headquarters File No. 01/83/162/00883/AM08/DES-VII (Case No. A-600) and deferred. D/L dated 06.09.2007 is issued by D/o C&PC and reminder is issued by DGFT. The manual case file has been merged with this online case.			

35	**Case No.:23/8/87-ALC1/2007**	Party Name:COLOUR FLAIR POWDER COATINGS PVT.LTD	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00004/AM08/	RLA File :31/24/040/00441/AM07/	Lic.No/Date:3110028824 03.04.2007	Defer Date:23.04.2008
	Position: Information received from firm and under examination by D/o C&PC.			

36	**Case No.:8/4/85-ALC3/2007**	Party Name:SPACEWOOD FURNISHERS (P)LTD.,	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/85/050/00005/AM08/	RLA File :03/95/040/01318/AM07/	Lic.No/Date:0310425708 05.04.2007	Defer Date:23.04.2008
	Position: D/L No. 46011/61/2007-PC.II dated 05.07.2007 issued by D/o C&PC, final reminder issued by DGFT.			

37	**Case No.:11/4/85-ALC3/2007**	Party Name:SPACEWOOD FURNISHERS (P)LTD.,	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/85/050/00004/AM08/	RLA File :03/95/040/01281/AM07/	Lic.No/Date:0310425703 05.04.2007	Defer Date:23.04.2008
	Position: D/L No. 46011/61/2007-PC.II dated 05.07.2007 issued by D/o C&PC, final reminder issued by DGFT.			

38	**Case No.:27/8/87-ALC1/2007**	Party Name:COLOUR FLAIR POWDER COATINGS PVT.LTD	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00007/AM08/	RLA File :31/24/040/00440/AM07/	Lic.No/Date:3110028844 05.04.2007	Defer Date:23.04.2008
	Position: Information received from firm and under examination by D/o C&PC.			

40	**Case No.:3/10/87-ALC1/2007**	Party Name:BIHANI MANUFACTURING CO. PVT. LTD.,	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00022/AM08/	RLA File :05/24/040/00027/AM08/	Lic.No/Date:0510202447 12.04.2007	Defer Date:09.04.2008
	Position: Reply to D/L No. 46011/89/2007-PC.II dated 20.07.2007 by D/o C&PC is received, and is sent to D/o C&PC for their examination.			

44	**Case No.:4/9/87-ALC1/2007**	Party Name:ARC CHEMICALS PVT. LTD.,	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00031/AM08/	RLA File :03/94/040/01346/AM07/	Lic.No/Date:0310427267 19.04.2007	Defer Date:23.04.2008
	Position: D/L No. 46011/84/2005-PC.II dated 03.09.2007 by D/o C&PC; final reminder issued by DGFT.			

45	**Case No.:7/46/87-ALC1/2007**	Party Name:SYNERGY POLY ADDITIVES PVT.LTD.,	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00632/AM08/	RLA File :05/24/040/00886/AM07/	Lic.No/Date:0510202765 20.04.2007	Defer Date:23.04.2008
	Position: Case considered in NC Meeting No. 42/08 dated 27.02.2008 in manual cases with Headquarters File No. 01/83/162/00167/AM08/DES-VII (Case No. A-591) and			

	deferred. As case pertains to Chemicals Division of D/o C&PC, and **a copy of application has been sent to Shri Jasbir Singh, Industrial Advisor** for their comments. The manual case file has been merged with this online case.

47	**Case No.:21/8/80-ALC2/2007**	Party Name:AUM IMPEX	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/80/050/00051/AM08/	RLA File :03/94/040/01487/AM07/	Lic.No/Date:0310427572 23.04.2007	Defer Date:09.04.2008
	Position: Information received from firm and under examination by D/o C&PC.			

49	**Case No.:6/10/87-ALC1/2007**	Party Name:SHAILY ENGINEERING PLASTIC LTD.,	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00071/AM08/	RLA File :34/24/040/00269/AM07/	Lic.No/Date:3410018705 01.05.2007	Defer Date:23.04.2008
	Position: Deferred.			

51	**Case No.:1/23/87-ALC1/2007**	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00087/AM08/	RLA File :09/24/040/00026/AM08/	Lic.No/Date:0910030210 08.05.2007	Defer Date:23.04.2008
	Position: D/L No. 46011/141/2005-PC.II dated 23/26.10.2007 by D/o C&PC; final reminder issued by DGFT.			

52	**Case No.:9/46/87-ALC1/2007**	Party Name:SRF POLYMERS LIMITED	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00634/AM08/	RLA File :04/24/040/00025/AM08/	Lic.No/Date:0410089380 10.05.2007	Defer Date:23.04.2008
	Position: Case considered in NC Meeting No. 32/08 dated 05.12.2007 in manual cases with Headquarters File No. 01/87/050/00180/AM08/DES-VII (Case No. A-432) and deferred. D/L No. 46011/84/2005-PC.II dated 03.09.2007 issued by D/o C&PC, and reminder issued by DGFT. The manual case file has been merged with this online case.			

55	**Case No.:10/46/87-ALC1/2007**	Party Name:DUCOL ORGANICS & COLOURS PVT.LTD.	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00635/AM08/	RLA File :03/94/040/00114/AM08/	Lic.No/Date:0310430024 21.05.2007	Defer Date:23.04.2008
	Position: **Copy of application is to be sent to DIPP**.			

56	**Case No.:11/46/87-ALC1/2007**	Party Name:DAEJUNG MOPARTS P. LTD.	Meet No/Date:46/87-ALC1/2007	**Status:Case Deferred**

			26.03.2008	
	HQ File :01/87/050/00636/AM08/	RLA File :04/24/040/00068/AM08/	Lic.No/Date:0410089543 22.05.2007	Defer Date:23.04.2008
	Position: Case considered in NC Meeting No. 42/08 dated 27.02.2008 in manual cases with Headquarters File No. 01/80/162/00349/AM08/DES-VII (Case No. A-596) when Committee decided to seek following information/details from firm as per comments dated 27.02.2008 of DIPP: **i) Wastage at each stage of manufacture with justificafication;** **ii) Commercial value of wastage;** **iii) Past production and corresponding consumption data duly certified by Central Excise**. The reply from firm has been received and is being forwarded to DIPP and manual case has been merged with this case.			

58	**Case No.:13/46/87-ALC1/2007**	Party Name:HI-TECH ELASTOMERS LTD,	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00638/AM08/	RLA File :08/24/040/00361/AM07/	Lic.No/Date:0810065151 31.05.2007	Defer Date:23.04.2008
	Position: No detail regarding items of export and import is available in online agenda. Hence case was withdrawn.			

64	**Case No.:21/46/87-ALC1/2007**	Party Name:DUCOL ORGANICS & COLOURS PVT.LTD.	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00646/AM08/	RLA File :03/94/040/00235/AM08/	Lic.No/Date:0310432661 14.06.2007	Defer Date:23.04.2008
	Position: Case considered in NC Meeting No. 40/08 dated 13.02.2008 in manual cases with Headquarters File No. 01/83/050/1402/AM08/DES-VII (Case No. A-550) and deferred. The manual case file has been merged with this case. **A copy of application is again to be sent to DIPP.**			

67	**Case No.:20/46/87-ALC1/2007**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00645/AM08/	RLA File :03/95/040/00269/AM08/	Lic.No/Date:0310433849 25.06.2007	Defer Date:23.04.2008
	Position: Case pertains to both PC Division and Chemicals Division of D/o C&PC, and a copy of application is be sent to both Divisions **viz, Shri Jasbir Singh, Industrial Advisor, Chemical Division** and **PC Division** for their comments.			

68	**Case No.:5/18/87-ALC1/2007**	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00159/AM08/	RLA File :07/24/040/00218/AM08/	Lic.No/Date:0710052175 25.06.2007	Defer Date:23.04.2008

	Position: Deferred.

70	**Case No.:22/46/87-ALC1/2007**	Party Name:AMIANTIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00647/AM08/	RLA File :17/24/040/00044/AM08/	Lic.No/Date:1710001713 16.07.2007	Defer Date:23.04.2008
	Position: Deferred.			

72	**Case No.:23/46/87-ALC1/2007**	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00648/AM08/	RLA File :03/94/040/00415/AM08/	Lic.No/Date:0310437550 27.07.2007	Defer Date:23.04.2008
	Position: **Copy of application is to be sent to D/o C&PC**.			

73	**Case No.:32/22/80-ALC2/2007**	Party Name:CHEMICAL PROCESS PIPING PVT.LTD.	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/80/050/00359/AM08/	RLA File :03/94/040/00452/AM08/	Lic.No/Date:0310438668 07.08.2007	Defer Date:23.04.2008
	Position: D/L No. 46011/57/2006-PC.II dated 20.03.2008 by D/o C&PC; reminder to be issued by DGFT.			

75	**Case No.:25/46/87-ALC1/2007**	Party Name:MANJUSHREE EXTRUSIONS LTD.,	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00650/AM08/	RLA File :07/24/040/00347/AM08/	Lic.No/Date:0710052889 14.08.2007	Defer Date:23.04.2008
	Position: **Copy of application is to be sent to D/o C&PC**.			

77	**Case No.:27/46/87-ALC1/2007**	Party Name:HI-TECH ELASTOMERS LTD,	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00652/AM08/	RLA File :08/24/040/00126/AM08/	Lic.No/Date:0810066719 21.08.2007	Defer Date:23.04.2008
	Position: This case was not in agenda as there was no online data. However, case was earlier considered in NC Meeting No. 35/08 dated 02.01.2008 in manual cases with Headquarters File No. 01/80/162/00874/AM08/DES-VII (Case No. A-479) when Committee decided to seek following information/details from firm as per comments dated 02.01.2008 from DIPP: **i) Net Weight of each export product;** **ii) Nett Content of Rubber Compound, Nylon Fabric & Metal in each of Export Product;** **iii) Details of indigenous input along with their quantity required to manufacture each of export products;**			

	iv) Wastage at each stage of manufacture & justification for the same; **v) Material of Chain to be imported;** **vi) Form of Steel to be imported whether Billet or Sheet etc.** The reply from firm is awaited and manual case has been merged with this case.

78	**Case No.:29/46/87-ALC1/2007**	Party Name:UNIVERSAL FORME INDIA PVT. LTD.,	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00654/AM08/	RLA File :04/24/040/00189/AM08/	Lic.No/Date:0410090693 22.08.2007	Defer Date:23.04.2008
	Position: Deferred.			

80	**Case No.:30/46/87-ALC1/2007**	Party Name:MARPOL PVT. LIMITED	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00655/AM08/	RLA File :17/24/040/00050/AM08/	Lic.No/Date:1710001744 24.08.2007	Defer Date:23.04.2008
	Position: **Copy of application is to be sent to D/o C&PC**.			

82	**Case No.:1942/26/81-ALC2/2007**	Party Name:THE WEST COAST PAPER MILLS LTD	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/81/050/00280/AM08/	RLA File :07/24/040/00372/AM08/	Lic.No/Date:0710053054 27.08.2007	Defer Date:09.04.2008
	Position: Reply to D/L No. 46011/137/2007-PC.II dated 12/20.06.2007 is received from firm, and is sent to D/o C&PC for examination.			

93	**Case No.:172/27/83-ALC1/2007**	Party Name: INDIA GLYCOLS LTD	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/83/050/01246/AM08/	RLA File :05/24/040/00420/AM08/	Lic.No/Date:0510209638 27.09.2007	Defer Date:23.04.2008
	Position: Copy of application is received from RLA and is again **to be sent to D/o C&PC**.			

94	**Case No.:36/46/87-ALC1/2007**	Party Name: STERLING AUXILIARIES PVT LTD	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00661/AM08/	RLA File :03/95/040/00442/AM08/	Lic.No/Date:0310444708 01.10.2007	Defer Date:23.04.2008
	Position: Case pertains to both PC Division and Chemicals Division of D/o C&PC, and a copy of application is be sent to both Divisions **viz, Shri Jasbir Singh, Industrial Advisor, Chemical Division** and **PC Division** for their comments.			

96	**Case No.:38/46/87-ALC1/2007**	Party Name:DCM SHRIRAM	Meet No/Date:46/87-ALC1/2007	**Status:Case Deferred**

		CONSOLIDATED LIMITED	26.03.2008	
	HQ File :01/87/050/00663/AM08/	RLA File :05/24/040/00536/AM08/	Lic.No/Date:0510210136 08.10.2007	Defer Date:23.04.2008
	Position: This case is also considered as **Case No. A-640 (Manual F. No. 01/87/050/00562/AM08/DES-VII)** in manual agenda in this NC Meeting No. 46/08 dated 26.03.2008 and case is deferred. Manual case/file has been merged with this online case.			

97	**Case No.:39/46/87-ALC1/2007**	Party Name:M TECH INNOVATIONS LTD	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00664/AM08/	RLA File :31/24/040/00221/AM08/	Lic.No/Date:3110031111 12.10.2007	Defer Date:23.04.2008
	Position: This case is also considered as **Case No. A-639 (Manual F. No. 01/81/162/00884/AM08/DES-VII)** in manual agenda in this NC Meeting No. 46/08 dated 26.03.2008 and case is deferred. Manual case/file has been merged with this online case.			

98	**Case No.:40/46/87-ALC1/2007**	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00665/AM08/	RLA File :03/95/040/00729/AM08/	Lic.No/Date:0310447216 22.10.2007	Defer Date:23.04.2008
	Position: This case was also considered as **Case No. A-599 (Manual F. No. 01/87/050/00571/AM08/DES-VII)** in manual agenda in NC Meeting No. 42/08 dated 27.02.2008 when case was deferred. Manual case/file has been merged with this online case.			

99	**Case No.:41/46/87-ALC1/2007**	Party Name:PLASTIC PRODUCTS ENTERPRISE	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00666/AM08/	RLA File :08/24/040/00122/AM08/	Lic.No/Date:0810068080 25.10.2007	Defer Date:23.04.2008
	Position: This case is also considered as **Case No. A-650 (Manual F. No. 01/87/050/00560/AM08/DES-VII)** in manual agenda in this NC Meeting No. 46/08 dated 26.03.2008 and case is deferred. Manual case/file has been merged with this online case.			

102	**Case No.:43/46/87-ALC1/2007**	Party Name:SWASTIK POLYMERS	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00668/AM08/	RLA File :05/24/040/00641/AM08/	Lic.No/Date:0510212131 15.11.2007	Defer Date:09.04.2008
	Position: Deferred.			

104	**Case No.:45/46/87-ALC1/2007**	Party Name:SRF POLYMERS LIMITED	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00670/AM08/	RLA File :04/24/040/00017/AM08/	Lic.No/Date:0410092138 19.11.2007	Defer Date:23.04.2008
	Position: D/L reminder to be issued as in other cases of same firm.			

105	**Case No.:46/46/87-ALC1/2007**	Party Name:SRF POLYMERS LIMITED	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00671/AM08/	RLA File :04/24/040/00148/AM08/	Lic.No/Date:0410092227 21.11.2007	Defer Date:23.04.2008
	Position: D/L reminder to be issued as in other cases of same firm.			

107	**Case No.:48/46/87-ALC1/2007**	Party Name:UNIVERSAL FORME INDIA PVT. LTD.,	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00673/AM08/	RLA File :04/24/040/00295/AM08/	Lic.No/Date:0410092436 30.11.2007	Defer Date:23.04.2008
	Position: Deferred.			

108	**Case No.:49/46/87-ALC1/2007**	Party Name:SUJA RUBBER INDUSTRIES PRIVATE LIMITED	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00674/AM08/	RLA File :04/24/040/00136/AM08/	Lic.No/Date:0410092459 03.12.2007	Defer Date:23.04.2008
	Position: Copy of application is received from RLA and is **to be sent to DIPP**.			

109	**Case No.:50/46/87-ALC1/2007**	Party Name:SRF POLYMERS LIMITED	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00675/AM08/	RLA File :04/24/040/00117/AM08/	Lic.No/Date:0410092460 03.12.2007	Defer Date:23.04.2008
	Position: D/L reminder to be issued as in other cases of same firm.			

110	**Case No.:51/46/87-ALC1/2007**	Party Name:SRF POLYMERS LIMITED	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00676/AM08/	RLA File :04/24/040/00191/AM08/	Lic.No/Date:0410092461 03.12.2007	Defer Date:23.04.2008
	Position: D/L reminder to be issued as in other cases of same firm.			

111	**Case No.:52/46/87-ALC1/2007**	Party Name:JAIN IRRIGATION SYSTEMS LTD	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0310452604	Defer

	:01/87/050/00677/AM08/	:03/94/040/00920/AM08/	04.12.2007	Date:23.04.2008
	Position: No detail regarding items of export and import is available in online agenda. Hence case was withdrawn. **Copy of application is received from RLA**.			

112	**Case No.:66/46/87-ALC1/2007**	Party Name:JUBILANT ORGANOSYS LTD (FORMERLY VAM ORGANIC CHEM	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00691/AM08/	RLA File :05/24/040/00679/AM08/	Lic.No/Date:0510213371 11.12.2007	Defer Date:23.04.2008
	Position: Copy of application is received from RLA and is **to be sent to D/o C&PC**.			

	Case No.:53/46/87-ALC1/2007	Party Name: GLENROCK RUBBER PRODUCTS PVT. LTD.	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00678/AM08/	RLA File :10/24/040/00149/AM08/	Lic.No/Date:1010028132 12.12.2007	Defer Date:23.04.2008
113	**Position:** This case was also considered as **Case No. A-583 (Manual F. No. 01/87/050/00572/AM08/DES-VII)** in manual agenda in NC Meeting No. 42/08 dated 27.02.2008 when Committee decided to seek following details from firm as per DIPP comments dated 27.02.2008: **i) Calculation Sheet to arrive at the quantity of import item asked for on the basis of each product formulation.** Manual case/file has been merged with this case. The reply from firm is received and is being sent to DIPP.			

114	**Case No.:54/46/87-ALC1/2007**	Party Name:SRF POLYMERS LIMITED	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00679/AM08/	RLA File :04/24/040/00011/AM08/	Lic.No/Date:0410092695 14.12.2007	Defer Date:23.04.2008
	Position: D/L reminder to be issued as in other cases of same firm.			

115	**Case No.:55/46/87-ALC1/2007**	Party Name:HI-TECH ELASTOMERS LTD,	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00680/AM08/	RLA File :08/24/040/00197/AM08/	Lic.No/Date:0810069050 18.12.2007	Defer Date:23.04.2008
	Position: No detail regarding items of export and import is available in online agenda. Hence case was withdrawn. **Copy of application is received from RLA**.			

116	**Case No.:78/46/87-ALC1/2007**	Party Name:PRECIOUS PLASTO PACKING PVT. LIMITED	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00703/AM08/	RLA File :03/95/040/00882/AM08/	Lic.No/Date:0310455128 26.12.2007	Defer Date:09.04.2008

	Position: Copy of application is received from RLA.

118	**Case No.:56/46/87-ALC1/2007**	Party Name:AMIANTIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00681/AM08/	RLA File :17/24/040/00114/AM08/	Lic.No/Date:1710001874 31.12.2007	Defer Date:23.04.2008
	Position: Copy of application is received from RLA.			

121	**Case No.:68/46/87-ALC1/2007**	Party Name:BLS POLYMERS LTD.	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00693/AM08/	RLA File :05/24/040/00755/AM08/	Lic.No/Date:0510214344 03.01.2008	Defer Date:23.04.2008
	Position: Copy of application is received from RLA.			

122	**Case No.:74/46/87-ALC1/2007**	Party Name:FRONTIER TECHNOLOGIES PVT LTD	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00699/AM08/	RLA File :05/24/040/00739/AM08/	Lic.No/Date:0510214346 03.01.2008	Defer Date:23.04.2008
	Position: Copy of application is received from RLA.			

123	**Case No.:70/46/87-ALC1/2007**	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00695/AM08/	RLA File :03/95/040/00996/AM08/	Lic.No/Date:0310456814 08.01.2008	Defer Date:23.04.2008
	Position: Deferred.			

	Case No.:64/46/87-ALC1/2007	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00689/AM08/	RLA File :03/95/040/01011/AM08/	Lic.No/Date:0310457720 16.01.2008	Defer Date:23.04.2008
126	**Position:** As per comments dated 26.03.2008 of DIPP, it was decided to call for the following information/details from firm: **i) Area in Square Meter of Export Product;** **ii) Function of each Chemical in manufacturing process;** **iii) Chemical name of items wherever trade names have been given; and** **iv) Type of fabric and GSM of Impression Fabric.**			

127	**Case No.:65/46/87-ALC1/2007**	Party Name:ORIENTAL RUBBER INDUSTRIES LIMITED	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**

	HQ File :01/87/050/00690/AM08/	RLA File :31/24/040/00325/AM08/	Lic.No/Date:3110032387 21.01.2008	Defer Date:23.04.2008
	Position: Copy of application is received from RLA and is **to be sent to DIPP**.			

129	**Case No.:73/46/87-ALC1/2007**	Party Name:PRECIOUS PLASTO PACKING PVT. LIMITED	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00698/AM08/	RLA File :03/95/040/00939/AM08/	Lic.No/Date:0310459034 24.01.2008	Defer Date:09.04.2008
	Position: Deferred.			

131	**Case No.:83/46/87-ALC1/2007**	Party Name:RISHI FIBC SOLUTIONS PVT LTD	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00708/AM08/	RLA File :34/24/040/00212/AM08/	Lic.No/Date:3410020670 25.01.2008	Defer Date:23.04.2008
	Position: Copy of application is received from RLA.			

132	**Case No.:57/46/87-ALC1/2007**	Party Name:V.K.A. POLYMERS PRIVATE LIMITED	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00682/AM08/	RLA File :32/24/040/00069/AM08/	Lic.No/Date:3210037123 29.01.2008	Defer Date:09.04.2008
	Position: Deferred.			

133	**Case No.:82/46/87-ALC1/2007**	Party Name:AIRTRAX POLYMERS PVT. LTD.,	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00707/AM08/	RLA File :05/24/040/00839/AM08/	Lic.No/Date:0510215598 29.01.2008	Defer Date:09.04.2008
	Position: Copy of application is received from RLA.			

134	**Case No.:58/46/87-ALC1/2007**	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00683/AM08/	RLA File :08/24/040/00249/AM08/	Lic.No/Date:0810069909 01.02.2008	Defer Date:23.04.2008
	Position: No detail regarding items of export and import is available in online agenda. Hence case was withdrawn. **Copy of application is received from RLA** and is to be sent to D/o C&PC.			

135	**Case No.:77/46/87-ALC1/2007**	Party Name:TMD PACKAGING PVT.LTD,	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00702/AM08/	RLA File :07/24/040/00677/AM08/	Lic.No/Date:0710055678 01.02.2008	Defer Date:23.04.2008

	Position: No detail regarding items of export and import is available in online agenda. Hence case was withdrawn. **Copy of application is received from RLA** and is to be sent to D/o C&PC.

137	**Case No.:79/46/87-ALC1/2007**	Party Name:HUNTSMAN INTERNATIONAL (INDIA) PVT. LTD.	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00704/AM08/	RLA File :03/94/040/01085/AM08/	Lic.No/Date:0310459933 04.02.2008	Defer Date:23.04.2008
	Position: Copy of application is received from RLA and is **to be sent to D/o C&PC**.			

138	**Case No.:81/46/87-ALC1/2007**	Party Name:KLN LOYKASTS PVT.LTD,	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00706/AM08/	RLA File :07/24/040/00584/AM08/	Lic.No/Date:0710055691 05.02.2008	Defer Date:23.04.2008
	Position: Deferred.			

139	**Case No.:75/46/87-ALC1/2007**	Party Name:KNIT FOULDS PVT LTD	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00700/AM08/	RLA File :30/24/040/00051/AM08/	Lic.No/Date:3010054941 06.02.2008	Defer Date:23.04.2008
	Position: Copy of application is received from RLA and is **to be sent to D/o C&PC**.			

140	**Case No.:84/46/87-ALC1/2007**	Party Name:THE SUPREME INDUSTRIES LIMITED	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00709/AM08/	RLA File :03/95/040/01093/AM08/	Lic.No/Date:0310460238 06.02.2008	Defer Date:23.04.2008
	Position: Copy of application is received from RLA and is **to be sent to D/o C&PC**.			

141	**Case No.:59/46/87-ALC1/2007**	Party Name:KHANNA POLYRIB(P)LTD.,	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00684/AM08/	RLA File :06/24/040/00034/AM08/	Lic.No/Date:0610012827 07.02.2008	Defer Date:23.04.2008
	Position: Copy of application is received from RLA and is **to be sent to D/o C&PC**.			

142	**Case No.:85/46/87-ALC1/2007**	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00710/AM08/	RLA File :02/24/040/00294/AM08/	Lic.No/Date:0210108915 08.02.2008	Defer Date:23.04.2008
	Position: Copy of application is received from RLA and is **to be sent to D/o C&PC**.			

143	**Case No.:86/46/87-ALC1/2007**	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00711/AM08/	RLA File :03/94/040/01101/AM08/	Lic.No/Date:0310460515 11.02.2008	Defer Date:23.04.2008
	Position: Copy of application is received from RLA and is **to be sent to D/o C&PC**.			

144	**Case No.:60/46/87-ALC1/2007**	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00685/AM08/	RLA File :08/24/040/00260/AM08/	Lic.No/Date:0810070112 14.02.2008	Defer Date:23.04.2008
	Position: No detail regarding items of export and import is available in online agenda. Hence case was withdrawn. **Copy of application is not received from RLA. It is to be called from RLA and sent to D/o C&PC.**			

146	**Case No.:89/46/87-ALC1/2007**	Party Name: SOLVAY SPECIALITIES INDIA PVT.LTD.	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00714/AM08/	RLA File :03/95/040/01091/AM08/	Lic.No/Date:0310461768 20.02.2008	Defer Date:23.04.2008
	Position: Copy of application is received from RLA and is **to be sent to D/o C&PC**.			

147	**Case No.:87/46/87-ALC1/2007**	Party Name:FESTO CONTROLS PVT LIMITED,	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00712/AM08/	RLA File :07/24/040/00706/AM08/	Lic.No/Date:0710055964 21.02.2008	Defer Date:23.04.2008
	Position: Copy of application is not received from RLA.			

149	**Case No.:88/46/87-ALC1/2007**	Party Name:V.K.A. POLYMERS PRIVATE LIMITED	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00713/AM08/	RLA File :32/24/040/00087/AM08/	Lic.No/Date:3210037491 17.03.2008	Defer Date:23.04.2008
	Position: Copy of application is not received from RLA.			

150	**Case No.:90/46/87-ALC1/2007**	Party Name: AMIANTIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	Meet No/Date:46/87-ALC1/2007 26.03.2008	**Status:Case Deferred**
	HQ File :01/87/050/00715/AM08/	RLA File :17/24/040/00092/AM08/	Lic.No/Date:1710001999 19.03.2008	Defer Date:23.04.2008
	Position: Copy of application is not received from RLA.			

151	**Case No.:91/46/87-**	Party Name: AMIANTIT	Meet No/Date:46/87-	**Status:Case**

	ALC1/2007	FIBERGLASS INDUSTRIES INDIA PVT.LTD.	ALC1/2007 26.03.2008	**Deferred**
	HQ File :01/87/050/00716/AM08/	RLA File :17/24/040/00151/AM08/	Lic.No/Date:1710002000 19.03.2008	Defer Date:23.04.2008
	Position: Copy of application is not received from RLA.			

Meeting ended with thanks to Chair and all participants.